

IX. Illustrative Examples for BSR-1A and BSR-1B

Standard Bank, Bandra East Branch, Mumbai: List of credit accounts as on March 31, 2008

Sr. No	Party Number	Name of the Party and Particulars	Account No.	Details of Account
1	2	3	4	5
1	Party-1:	Mahalaxmi Cotton Mills Ltd Head office at Mumbai and Mills at Solapur, Public Limited company in the private sector	CC1 DL11 CC2 IBD1 IBP1	Cash Credit against pledge Demand Loan Cash credit component of the working capital Inland Documentary Demand Bills discounted Third Party Cheque Purchased
2	Party-2:	Vijaydurg Freezing & Scanning Company (Pvt) Ltd. Head office in Mumbai and factory at Vijaydurga. Private Limited Company in the private sector, engaged in fish freezing and canning	LT1 PC1 EBP1 OD1 EBD1	Term loan purchased of freezing plant Packing Credit Export Bills Purchased Clean Overdraft Exports Bills Discounted
3	Party-3:	Maharashtra State Electricity Board, Mumbai, Enersisation of pumpsets	LT2	Term loan for energisation of pumpsets. (originally sanctioned Rs.50 lakhs.Rs.15 lakhs repaid)
4	Party-4:	Hindustan Electrical Ltd. Factory located at jabalpur, Central Govt. Undertaking; manufactures of transformer, etc.	CC3 CC32 IB 1	Interim Cash Credit to be converted into a term loan Cash Credit against hypothecation Advance against Import Bills
5	Party-5:	State Co-op. Marketing Federation, Mumbai A Co-op. Institution engaged in Procurement & distribution of agricultural products, fertilizers, etc.	CC4 IBP2	Cash Credit given for distribution of fertilisers Inland Bills Purchased given for distribution of fertilizers
6	Party-6:	Premier Plastics, factory in Mumbai A Partnership concern with investment in plant & machinery of plastic articles	LT 3 CC6 IBP 3	Term loan for acquisition of machinery Cash Credit Inland Bills Purchased
7	Party-7:	Shri V.P.Palak, Nasik, an individual cultivating sugarcane and manufacturing khandsari/ Gur.	MT1 DL1	Term Loan for digging well and installation of pumpset Crop Loan for cultivation of sugarcane (payments due since last four quarters) CC13 Cash Credit for crushing of sugarcane and manufacture of Khandsari/Gur

Sr. No	Party Number	Name of the Party and Particulars	Account No.	Details of Account
1	2	3	4	5
8	Party-8:	Mohak Mills Ltd.Mumbai. Public Limited company in the private sector	CC9 IBD2	Cash Credit against indigenous cotton Inland Bills discounted
9	Party-9:	Hotel Raj Ltd. five star hotel in Mumbai Public Limited Company in the private sector	LT 7 IBP4	Term Loan Third Party cheque purchased
10	Party-10:	Edward Nelson & co. Mumbai. A partnership firm engaged in export of tea and spices	PC2 EBA1 OD6	Packing credit Export Bills Advanced Clean Overdraft
11	Party-11:	Sukanya Theatre, Mumbai A partnership concern	LT 8 OD 7	Term loan Overdraft
12	Party-12:	Shri S.Shraavan, Mumbai, Self employed individual engaged in leather tanning	MT 3	Installment credit (originally sanctioned Rs.6,000 repaid Rs.500)
13	Party-13:	Kum. J.M.Bhado, Mumbai, Individual flower vendor.	DL 2	Demand Loan
14	Party-14:	Kamat & Sons, Mumbai building contractor A Partnership concern	OD 4	Temporary overdraft
15	Party-15:	Datye Services, Mumbai, A partnership concern in data processing services	LT 4	Term Loan
16	Party-16:	Smt.M.V.Aghan, Mumbai, company executive	MT4	Credit for the purchase of motor cycle, Repayable in 30 monthly installments (Originally sanction Rs.15,000, Repaid Rs.1000)
17	Party-17:	Dr.(Smt)C.R.Phantom, Mumbai, Dentist	LT 5	Term Loan for purchase of equipment
18	Party-18:	Malad Bank Ltd, Mumbai, commercial Bank in Private sector	DL 4	Demand Loan

Sr. No	Party Number	Name of the Party and Particulars	Account No.	Details of Account
1	2	3	4	5
19	Party-19:	Shri V.B.Methi, Mumbai, Student.	MT 6	Term Loan for pursuing higher education abroad
20	Party-20:	Shri A.K.Accha, Mumbai, self - employed individual making clay dolls.	MT 5	Term Loan
21	Party-21:	Maharashtra Gramin Bank Ltd. Thane Regional Rural Bank	DL 5	Demand Loan
22	Party-22:	M/s.Subtronics, Mumbai, Proprietary concern with investment of Rs.10 lakhs in plant and machinery, manufacturers of switches, etc.	LT10	Term Loan
23	Party-23:	Arvind Electronics Ltd., Mumbai, Private Limited Company, manufacturing electronic articles.	OD9 LT11	Overdraft Term Loan
24	Party-24:	Bharat Flour Mills, Mumbai, Partnership concern.	CC15	Cash Credit
25	Party-25:	J.K.Printer, Mumbai, Partnership concern with investment of Rs.20 lakhs in plant and machinery.	MT7	Term Loan
26	Party-26:	Sahara & co., Mumbai Proprietary concern dealing in wholesale trade.	CC 17	Cash credit, NPA over 18 months
27	Party-27:	Shri Krisi Deal, Mumbai, A retail dealer in agricultural implements.	CC18	Cash Credit
28	Party-28:	Smt. A. K. Chicken, Mumbai, Poultry farmer.	DL7	Short-term Loan
29	Party-29:	Shri I.M. Fisherman, Versova, Mumbai, Fisherman.	DL8	Short-term Loan

Sr. No	Party Number	Name of the Party and Particulars	Account No.	Details of Account
1	2	3	4	5
30	Party-30:	Shri Automan, Mumbai, Auto-rickshaw operator.	DL9	Demand Loan
31	Party-31:	Giant National Ltd., Mumbai, Public Limited Company in private sector having diversified fields of production	CC14 LT12 PC4	Cash Credit for the Engineering Division, located in Kottayam, Kerala manufacturing machinery for food & beverages. Term Loan for purchase of machineries for Paints Division in Mumbai. Packing Credit for the Cotton Textiles Division, Factory Located in Coimbatore
32	Party-32:	MMTC Limited Central Government undertaking engaged in exports and imports	CC19 PC 5	Cash Credit Packing Credit
33	Party-33:	Shri.Home A Lone, Mumbai An individual	LT 13 PCC 1	Housing Loan Credit Card
34	Party-34:	Aparna Co.op. Housing Society Ltd., Mumbai Co-operative Housing Society of the employees of the Standard Bank Ltd.	LT18	Housing Loan
35	Party-35:	Maharashtra State Housing Board, Mumbai, State sponsored institution	LT15	Term Loan for financing a housing project - sanctioned Rs. 5 crore; disbursed Rs. 1 crore.
36	Party-36:	Brihanmumbai Municipal Corporation, Mumbai.	LT16	Term Loan for construction of roads
37	Party-37:	Maharashtra Tubewell & Minor Irrigation Corp. Mumbai, State Government undertaking	DL10	Working funds for the activities of the Corporation.
38	Party-38:	Maharashtra State Road Transport Corporation, Mumbai, State Government undertaking.	LT17	Term Loan for augmenting the bus fleet.

Sr. No	Party Number	Name of the Party and Particulars	Account No.	Details of Account
1	2	3	4	5
39	Party-39:	Shri T. R. Kissan, Raigad, Farmer cultivating rice.	LT14 KCC1	Term Loan for purchase of tractor. Kissan Credit Card
40	Party-40:	Tea Farms Limited, Head Office in Mumbai, tea gardens and own processing unit at Darjeeling, Private Limited Company engaged in cultivation and processing of tea.	CC21	Cash Credit for cultivation and processing of tea.
41	Party-41:	Can-Can Tea Limited, Private Limited Company having tea estates at Nilgiris engaged in producing raw tea only.	CC22 LT19	Cash Credit for cultivation Term Loan for development
42	Party-42:	Mr. Diago Maradona, an American resident	TC1	Cash Credit encashment of traveler's cheques by a foreign visitor, A temporary advance to a foreign bank having no branch in India.
43	Party-43:	Steel India Ltd. Factory located at Akola, Head Office at Mumbai, A joint Sector Company	CC24 OD8 LT20 CIDD1	Cash Credit Overdraft Term Loan Advance against duty draw back scheme
44	Party-44:	M/s Shamji Velji, Mumbai, Dealers in general merchandise	CC25 IBP 5	Cash Credit against pledge of goods Bills purchased facility against book debts
45	Party-45:	M/s A. Ration Mumbai Authirised ration shop No.3753	CC 26	Cash Credit
46	Party-46:	Janata Consumer Co-operative Stores Ltd. Mumbai dealing in general merchandise	CC28 LT22 IBP6	Cash Credit - hypothecation of goods Term Loan for purchase of delivery van (Hyp.) Bills purchased facility against book debts
47	Party-47:	Ratan Co-operative Stores Ltd. Mumbai - Authorised ration shop No. 3888	CC29	Cash Credit

Sr. No	Party Number	Name of the Party and Particulars	Account No.	Details of Account
1	2	3	4	5
48	Party-48:	M/s P.S. Packaging Pvt. Ltd., Mumbai, Manufacturing paper boxes	MT10 OD12	Term Loan Overdraft
49	Party-49:	Rudanti Brick Makers, Kalyan, Self-employed activity coming under artisans/craftsmen	DL12	Demand Loan
50	Party-50:	Manda Hastakala Udyog, Mumbai (KVI)	DD31	Cash Credit
51	Party-51:	M/s Dainik Publishing Co. Mumbai Publishers of a daily newspaper.	LT23 OD13	Term Loan Overdraft
52	Party-52:	Shri Social Shyam, Mumbai loan for social ceremony	OD14	Overdraft
53	Party-53:	Vohra Mech. & Co. Shirdi - Shri S. Vohra, an individual engaged in repair work such as repairs of electrical and diesel machinery	OD15 MT11	Overdraft Term Loan
54	Party-54:	Shri Lothar M.K., Staff for housing purpose at Mumbai	LT24	Term Loan
55	Party-55:	Shilpa Beauty and Health Centre Malad, Mumbai, Ms Shilpa an individual starting a beauty parlour	CC32	Cash Credit
56	Party-56:	M/s. Kumar Ads., Mumbai, An advertising agency.	DL13	Demand Loan
57	Party-57:	M/s ASNA Exporters - exporters of brass, silver and other metal ornaments, pots and idols, etc.	CC33 EBP2	Cash Credit against hypothecation of stock Export Bills Purchased

Sr. No	Party Number	Name of the Party and Particulars	Account No.	Details of Account
1	2	3	4	5
58	Party-58:	M/s. Shainu Enterprises, Nasik Manufacturers of washing machines	LT26 CC34 OD17	Term Loan Cash Credit Overdraft
59	Party-59:	Shaadi Jewellers, Mumbai	PC6	Packing Credit for export of precious stone jewellery
60	Party-60:	Shri.L.T.Lone, Thane	LT 27	Long -term Loan for housing under NHB Scheme
61	Party-61:	Bhima Pipes and Cement Produces Ltd., Kopargaon, Dist. Thane	MT12	Advance against hypothecation of stock of pipes and cement sheets etc. at Kopargaon
62	Party-62:	Sahyadri Cold-Storage House, Bhayander, Dist. Thane.	LT29	Long-term Loan for installation of chilling plant
63	Party-63:	Smt. James Bond, Mumbai Staff	LT30	Term Loan for purchase of TV, Washing machine, household articles, etc.
64	Party-64:	Smt. Mandrake, Mumbai	MT13	Term loan for marriage of daughter against FDR
65	Party-65:	Shri H. Ram, Nasik a/c holder of KCC- Investment	KCC2	Kisan Credit Card for Investment
66	Party-66:	Smt. T. Prabha a/c holder of KCC- Production	KCC3	Kisan Credit Card for Production
67	Party-67:	Shri A. Sharma a/c holder of KCC- Production	KCC4	Kisan Credit Card for Production
68	Party-68:	Shri A.P.Chugh	GCC1	General Credit Card
69	Party-69:	Shri P. Sinha, engaged in repair and maintenance of electronic items, Swaorojgar Credit Card	OCC2	Other Credit Card

Sr. No	Party Number	Name of the Party and Particulars	Account No.	Details of Account
1	2	3	4	5
70	Party-70:	M/s Tamil Bicycles Corporation Ltd., Chennai Corporate Credit Card	OCC3	Other Credit Card - Corporate Credit Card
71	Party-71:	Agri SHG, Nasik	CC35	Onward lending to member farmers for agriculture purpose
		Women Self Help Group- Direct loan from SCB	LT31	Onward lending to member farmers for general purpose
72	Party-72:	Latur JLG Engaged in Poultry Farming	LT32	Poultry Farming
73	Party-73:	Bee SHG, Latur Other Self Help Group	MT14	Onward lending to members through an MFI

Standard Bank, Bandra East Branch, Mumbai : Detailed codes of credit accounts as on March 31, 2008

Sr. No	Party Number	Account No.	Organi-sation	Category of Borrower	Secured (S) Un-Secured (U)	Fixed (F)/ Floating (L) Interest	Rate of Interest (%)	Credit Limit (Rs.)	Outstanding (Ledger Balance) (Rs.)	Included in BSR-1A/ BSR-1B
1	2	3	4	5	6	7	8	9	10	11
1	Party-1:	CC1	32	19	S	F	13.50	8,00,000	4,50,725	1A
		DL11	32	19	S	F	14.50	7,00,00,000	1,60,10,000	1A
		CC2	32	19	S	F	14.50	2,50,00,000	2,00,99,827	1A
		IBD1	32	19	S	F	-	10,00,000	9,08,422	1A
		IBP1	32	19	S	F	-	30,000	18,676	1B
2	Party-2:	LT1	32	12	S	F	15.00	1,95,000	1,97,560	1B
		PC1	32	12	S	F	15.50	2,00,000	Nil	1B
		EBP1	32	12	S	F	-	6,00,000	4,56,732	1A
		OD1	32	12	S	F	16.00	18,000	14,832	1B
		EBD1	32	12	S	F	-	4,00,000	852	1A
3	Party-3:	LT2	16	99	S	F	12.00	35,00,000	35,00,000	1A
4	Party-4:	CC3	16	12	S	F	15.00	25,00,000	16,80,000	1A
		CC32	16	12	S	F	15.00	5,20,000	Nil	1A
		IB 1	16	12	S	F	-	2,00,000	88,000	1B
5	Party-5:	CC4	24	33	S	F	14.50	2,50,000	CR 86,946	1A
		IBP2	24	33	S	F	-	10,00,000	Nil	1A
6	Party-6:	LT 3	53	11	S	L	14.00	2,50,000	1,48,000	1A
		CC6	53	11	U	L	14.50	1,75,000	5,000	1B
		IBP 3	53	11	U	L	-	2,50,000	50,092	1A
7	Party-7:	MT1	41	45	S	F	14.50	17,000	17,000	1B
		DL1	41	45	S	F	12.50	38,000	12,800	1B
		CC13	41	45	S	F	16.00	45,000	8,000	1B
8	Party-8:	CC9	32	12	S	F	15.00	10,00,000	9,86,437	1A
		IBD2	32	12	S	F	-	30,00,000	28,87,736	1A
9	Party-9:	LT 7	32	99	S	F	15.00	4,00,000	4,05,000	1A
		IBP4	32	99	S	F	-	58,000	28,000	1B

Sr. No	Party Number	Account No.	Organisation	Category of Borrower	Secured (S) Un-Secured (U)	Fixed (F)/ Floating (L) Interest	Rate of Interest (%)	Credit Limit (Rs.)	Outstanding (Ledger Balance) (Rs.)	Included in BSR-1A/ BSR-1B
1	2	3	4	5	6	7	8	9	10	11
10	Party-10:	PC2 EBA1 OD6	53 53 53	33 33 33	S S S	L L L	13.50 - 14.00	2,00,000 20,00,000 35,000	8,000 19,86,664 CR 1,840	1B 1A 1B
11	Party-11:	LT 8 OD 7	53 53	99 99	S S	F F	14.00 13.50	5,50,000 19,000	5,50,000 8,999	1A 1B
12	Party-12:	MT 3	41	03	U	F	14.00	5,500	5,500	1B
13	Party-13:	DL 2	42	99	U	F	4.00	1,195	1,195	1B
14	Party-14:	OD 4	53	99	S	F	16.00	42,000	9,812	1B
15	Party-15:	LT 4	53	99	S	F	15.00	50,000	55,000	1B
16	Party-16:	MT4	42	99	S	L	14.00	14,000	14,000	1B
17	Party-17:	LT 5	42	99	S	L	15.00	1,00,000	64,000	1B
18	Party-18:	DL 4	31	99	S	F	15.00	3,00,000	64,000	1A
19	Party-19:	MT 6	42	99	S	F	14.00	30,000	15,000	1B
20	Party-20:	MT 5	41	99	S	F	13.00	5,000	5,000	1B
21	Party-21:	DL 5	15	99	S	F	14.00	50,000	19,000	1B
22	Party-22:	LT10	51	05	U	L	14.00	20,000	17,960	1B
23	Party-23:	OD9 LT11	32 32	19 19	S S	F F	16.00 15.00	80,000 4,00,000	16,550 45,353	1B 1A
24	Party-24:	CC15	53	11	S	F	16.00	10,000	9,600	1B
25	Party-25:	MT7	53	05	S	F	15.00	17,000	17,000	1B
26	Party-26:	CC 17	51	03	S	F	16.50	9,000	8,500	1B

Sr. No	Party Number	Account No.	Organisation	Category of Borrower	Secured (S) Un-Secured (U)	Fixed (F)/ Floating (L) Interest	Rate of Interest (%)	Credit Limit (Rs.)	Outstanding (Ledger Balance) (Rs.)	Included in BSR-1A/ BSR-1B
1	2	3	4	5	6	7	8	9	10	11
27	Party-27:	CC18	41	99	S	F	14.50	20,000	14,340	1B
28	Party-28:	DL7	42	42	U	F	4.00	15,000	1,900	1B
29	Party-29:	DL8	41	99	S	F	4.00	10,000	7,000	1B
30	Party-30:	DL9	41	99	S	F	4.00	5,000	950	1B
31	Party-31:	CC14	32	19	S	L	15.00	1,00,00,000	95,00,007	1A
		LT12	32	19	S	L	14.00	75,00,000	75,00,000	1A
		PC4	32	19	S	L	11.00	40,00,000	26,55,650	1A
32	Party-32:	CC19	16	39	S	F	14.00	3,50,00,000	26,007	1A
		PC 5	16	39	S	F	13.50	2,00,00,000,	1,77,29,000	1A
33	Party-33:	LT 13	41	99	S	F	12.00	1,00,000	67,500	1B
		PCC 1	41	99	S	F	24.00	30,000	25,600	1B
34	Party-34:	LT18	24	99	S	L	4.00	6,27,450	5,86,900	1A
35	Party-35:	LT15	16	99	U	F	13.00	5,00,00,000	1,00,00,000	1A
36	Party-36:	LT16	14	99	U	F	12.00	15,00,000	8,00,000	1A
37	Party-37:	DL10	13	99	U	F	14.00	3,50,000	2,75,343	1A
38	Party-38:	LT17	16	39	S	F	14.50	10,00,000	8,79,243	1A
39	Party-39:	LT14	41	42	S	F	12.00	60,000	78,000	1B
		KCC1	41	42	S	F	10.00	50,000	525	1B
40	Party-40:	CC21	32	49	S	F	15.00	25,00,000	15,90,843	1A
41	Party-41:	CC22	32	49	S	F	14.00	3,00,000	2,90,000	1A
		LT19	32	12	S	F	15.00	12,00,000	10,90,000	1A
42	Party-42:	TC1	41	99	S	F	12.00	3,00,000	3,00,000	1A

Sr. No	Party Number	Account No.	Organisation	Category of Borrower	Secured (S) Un-Secured (U)	Fixed (F)/ Floating (L) Interest	Rate of Interest (%)	Credit Limit (Rs.)	Outstanding (Ledger Balance) (Rs.)	Included in BSR-1A/ BSR-1B
1	2	3	4	5	6	7	8	9	10	11
43	Party-43:	CC24	32	19	S	F	15.00	2,00,000	2,00,000	1B
		OD8	32	19	S	F	15.00	15,00,000	15,00,000	1A
		LT20	32	19	S	F	15.00	25,00,000	25,00,000	1A
		CIDD1	32	19	S	F	15.00	25,00,000	25,00,000	1A
44	Party-44:	CC25	53	33	S	F	15.00	24,000	15,505.00	1B
		IBP 5	53	33	S	F	-	15,000	Nil	1B
45	Party-45:	CC 26	53	99	S	F	15.00	20,000	11,000	1B
46	Party-46:	CC28	24	99	S	F	15.00	20,000	5,000	1B
		LT22	24	99	S	F	15.00	90,000	86,900	1B
		IBP6	24	99	S	F	-	10,000	10,000	1B
47	Party-47:	CC29	24	99	S	F	15.00	15,000	8,000	1B
48	Party-48:	MT10	53	11	S	F	13.50	2,00,000	1,90,050	1B
		OD12	53	11	S	F	14.50	24,000	22,800	1B
49	Party-49:	DL12	41	03	S	F	12.50	50,000	45,050	1B
50	Party-50:	DD31	53	29	S	F	12.50	15,000	14,500	1B
51	Party-51:	LT23	51	99	S	F	14.00	1,00,000	1,00,000	1B
		OD13	51	99	S	F	16.00	50,000	25,050	1B
52	Party-52:	OD14	41	99	S	F	14.00	20,000	10,855	1B
53	Party-53:	OD15	51	05	S	F	16.00	14,000	10857	1B
		MT11	51	05	U	L	15.00	35,000	35,000	1B
54	Party-54:	LT24	41	99	S	L	4.00	1,00,000	1,00,000	1B
55	Party-55:	CC32	42	99	S	F	15.00	20,000	18,500	1B
56	Party-56:	DL13	51	99	S	F	15.00	40,000	40,000	1B

Sr. No	Party Number	Account No.	Organisation	Category of Borrower	Secured (S) Un-Secured (U)	Fixed (F)/ Floating (L) Interest	Rate of Interest (%)	Credit Limit (Rs.)	Outstanding (Ledger Balance) (Rs.)	Included in BSR-1A/ BSR-1B
1	2	3	4	5	6	7	8	9	10	11
57	Party-57:	CC33 EBP2	53 53	99 99	S S	F F	15.00 16.00	50,000 20,000	50,000 20,000	1B 1B
58	Party-58:	LT26 CC34 OD17	53 53 53	12 12 12	S S S	F F F	15.00 15.00 15.00	10,00,000 1,00,000 10,000	10,00,000 1,00,000 10,000	1A 1B 1B
59	Party-59:	PC6	51	99	S	L	11.50	1,50,000	85,515	1B
60	Party-60:	LT 27	41	99	S	L	12.50	90,000	90,000	1B
61	Party-61:	MT12	32	11	S	L	14.00	1,40,000	1,25,000	1B
62	Party-62:	LT29	51	12	S	L	14.00	75,000	70,000	1B
63	Party-63:	LT30	42	99	U	L	10.00	16,000	16,000	1B
64	Party-64:	MT13	42	99	S	F	16.00	60,000	60,000	1B
65	Party-65:	KCC2	41	41	U	F	10.00	50,000	40,000	1B
66	Party-66:	KCC3	42	42	U	F	9.00	25,000	22,000	1B
67	Party-67:	KCC4	41	42	U	F	9.00	25,000	22,000	1B
68	Party-68:	GCC1	41	99	U	F	9.00	20,000	20,000	1B
69	Party-69:	OCC2	41	31	U	F	9.00	20,000	20,000	1B
70	Party-70:	OCC3	32	19	U	F	12.00	500,000	200,000	1A
71	Party-71:	CC35 LT31	61 61	99 99	S S	F F	10.00 11.00	300,000 250,000	100,000 200,000	1A 1A
72	Party-72:	LT32	54	45	U	F	12.00	400,000	200,000	1A
73	Party-73:	MT14	66	99	U	F	14.00	600,000	500,000	1A

Illustrative Examples for BSR-1A and BSR-1B

The detailed instructions given in this handbook should be read carefully before filling in the BSR 1 return. The instructions will also have to be referred to from time to time whenever doubts arise about coding of any particular aspect of an account. To help branches in the actual task of filling in the various columns of the return, a few illustrative examples of a fictitious branch, have been listed in the previous pages. The details worked out according to the instructions are given below:

Bank : Standard Bank

Branch : Bandra (East), Mumbai - 400 051.

Part I code : 9980122, Part II code : 6000009

The details of a few of the accounts of this branch are given in the following pages. For the sake of clarity, the accounts have been listed party-wise, although in practice, the various types of loans sanctioned to the same party may appear in different ledgers.

In these examples, numbers have been given to the accounts on the assumption that separate ledgers are maintained for each type of account (as they are maintained in many banks) with serial numbers for the accounts in each category. Thus, we have :

Type of Account	Code	
i) Cash Credits (CC)	10	- 24 Illustrative Examples
ii) Overdrafts (OD)	20	- 11 Illustrative Examples.
iii) Demand Loans (DL)	30	- 11 Illustrative Examples.
iv) Credit Cards (KCC, GCC, OCC, PCC)	31-34	- 7 Illustrative Examples
v) Medium-term Loans (MT)	41	- 10 Illustrative Examples
vi) Long-term Loans (LT)	42	- 26 Illustrative Examples
vii) Packing Credits (PC)	50	- 5 Illustrative Examples
ix) Export Bills Purchased (EBP)	61	- 2 Illustrative Examples
ix) Export Bills Discounted (EBD)	62	- 1 Illustrative Examples
x) Export Bills Advanced (EBA)	62	- 1 Illustrative Examples
xi) Advance against Export Cash Incentive and Duty Drawback Claims (CIDD)	64	- 1 Illustrative Examples
xii) Inland Bills Purchased (IBP)	71	- 6 Illustrative Examples
xiii) Inland Bills Discounted (IBD)	72	- 2 Illustrative Examples
xiv) Advance against Import Bills (IB)	80	- 1 Illustrative Examples
xv) Foreign currency cheques/TCs/ DDs/TTs (EB)/MT purchased	90	- 1 Illustrative Examples

This system has been adopted purely for illustrative purpose and it is not necessary that the same method has to be followed by every branch. As already indicated in the instructions, any convenient method and order of numbering accounts may be followed.

The Method of reporting account in BSR-1A and BSR-1B is explained below:

Party wise description of classification of accounts in BSR1-Part-A (BSR-1A) and Part-B (BSR-1B) (Block-1 of credit limit of upto Rs. 25,000 and Block-2 of credit limit of Rs. 25,000 to Rs. 2 lakh).

Party 1 - Mahalaxmi Cotton Mills Ltd.

Account number CC1, DL11, CC2 and IBD1 are to be included in BSR-1A as the credit limits of each account is above Rs. 2 lakh. Please note that the account number IBP1 (the cheque purchased account) will come under the block-2 of BSR-1B, since the credit limit is Rs 30,000 which is more than 25,000 but not above Rs. 2 lakh. This account will be consolidated with the similar accounts under BSR-1B item code 211 'Cotton Textile'.

For all the accounts to be listed under BSR-1A, the particulars are

- Since the loans are utilised for the mill, which is located in urban area of Solapur (though the borrowing by the Head Office of the company took place in Mumbai), the district code would be that of Solapur (610) and population group code for utilisation of credit will be 3 (urban).
- As it is a non-financial company in the private sector, the appropriate organisation code is 32.
- The occupation code will be under manufacture of Textiles and hence the correct code would be 17101- cotton textile.
- The company is large-scale industry, the category of borrower code will be 19 'Large Manufacturing Enterprise'.
- The code number for type of account would vary in accordance with the nature of account. Please note that though there are two separate cash credit accounts sanctioned to this party (against pledge and against hypothecation). Both accounts are given the same code (10) as the difference between the two is in the nature of the security.
- Since the borrowal accounts of the party are in order, the asset classification code for all the accounts will be 1.

Party 2-Vijaydurg Freezing and Canning Company (Pvt.) Ltd.

Two of the five accounts viz. EBP1 & EBD1 of this party have to be listed in BSR-1A. Other three accounts viz. LT1, PC1 & OD1 has a credit limit of Rs. 2 lakh or less and hence would be consolidated with similar accounts and reported in under block-2 and block-1 respectively under BSR-1B item code 209 'Other food manufacturing and processing' and also 393 'Medium Manufacturing Enterprise'.

For the accounts to be listed under BSR-1A the particulars are

- *District code for utilisation of credit* will be 607 as the borrowings are utilised by the factory at Vijaydurg (rural area) in the Sindhudurg district, the district code of Sindhudurg is 607.
- *Population group code for utilisation of credit* will be 1 (rural).
- *Organisation code* is 32 (non-financial company).
- As the unit is engaged in freezing and canning of fish, the appropriate occupation code 15102 - Fish processing, canning, freezing and preservation.
- The *category of borrower code* is 12 'Medium Manufacturing Enterprise'.
- The *type of account code* would vary in accordance with the nature of account.
- Since the borrowal accounts of the party are in order, the *asset classification code* for all the accounts will be 1.

Party 3 - Maharashtra State Electricity Board

- Since energisation of pumpsets is a programme carried out in several districts, the district code in this case cannot be precise. In such cases, if it is not possible to identify the district where major portion is utilised, the district code of the centre where the account is operated is to be used. Hence the *district code for utilisation of credit* is 600 (Mumbai) and the appropriate *population group code* is 4.
- As a Public Non-Financial government entity, the *type of organisation code* would be 16.
- The *occupation code* has to be found under Division 40 : Electricity, Gas, Steam and hot water supply. The appropriate code is 40102-Energisation of pumpsets/wells.
- The *category of borrower code* would be 99 'Others'.
- The original *credit limit* of the long term loan was Rs. 50 lakhs. Since Rs.15 lakhs have been repaid, the operative limit is Rs. 35 lakhs, which is the figure to be recorded in the column for credit limit.
- Because of the satisfactory status of the account, the appropriate *asset classification code* is 1.

Party 4 - Hindustan Electricals Ltd.

Two of the three accounts viz. CC3 & CC32 of this party have to be listed in BSR-1A. The account IB1 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 321 'Electrical machinery and goods' and also 393 'Medium Manufacturing Enterprise'. For the accounts to be listed under BSR-1A the appropriate *activity/occupation code* would be 31101 'Manufacture of electric motors, generators and transformers' under 'Division 31: Manufacture of electrical machinery' and the other codes to be furnished are as under:

- As the factory is in Jabalpur (urban area), the appropriate *district code for utilisation of credit* is 710 and *population group code for utilisation of credit* is 3.
- Being a Central Government non-financial commercial undertaking, the *type of organisation code* is 16.
- *Type of Account code for account CC3*: Please note that though the interim cash credit is entered in the cash credit ledgers (and given the account number CC3), it has to be treated as a term-loan as the same is to be converted into a long term-loan in due course. The appropriate *type of account code* is 42. For the other account CC32 it will be usual code for cash credit i.e. 10.
- The category of borrower code is 12 'Medium Manufacturing Enterprise' and the asset classification code of the account is 1 for all the accounts.

Party 5 - State Co-operative Marketing Federation

Both the account CC4 & IBP2 of this party have to be listed in BSR-1A. The 'Distribution of fertilizer' comes under BSR-1A occupation code 51403. Other codes to be furnished are decided as under:

- As in the case of the Electricity Board account, it is not possible to be precise about the district of utilisation of the loan since distribution of fertilizers (the purpose for which the loan is taken) will be done in a number of districts, therefore, we can treat place of sanction of credit as place of utilisation in such cases. Hence, the appropriate *district code of utilisation of credit* to be used is that of Mumbai (600), where the account is operated. The *population group code of utilisation of credit* will be 4.
- The appropriate *organisation code* is that of non-financial Co-operative Sector 24, since this is a co-operative institution.
- The appropriate *occupation code* will be under Wholesale Trade. The appropriate code is 51403 - Fertilizers (including advances granted for distribution of fertilizers) and the category of borrower is 33 'Medium Service Enterprise'.

- Against the account IBP2, the amount outstanding is nil. Care should be taken to indicate this with a dash '___' under the *amount outstanding* and entered as zero (0) in the data file.
- The cash credit account CC4 is in credit balance to the extent of Rs. 86,946.87. Under the column amount outstanding, a **dash '___' should be indicated and the credit balance of Rs. 86,946 should not be entered [Do not enter the amount as -87 in the amount outstanding (in thousands of Rupees) column]**. Also the letters 'CR' will have to be entered in the remarks column to indicate credit balance.

Note: In the data submitted in soft form sent 0 (zero) should be shown in the amount outstanding column and not -87. Similarly 0 should be used instead of 'Nil' or '-'.

- The asset classification code for the account is 1.

Party 6 - Premier Plastics

The accounts LT3 & IBP3 of this party have to be listed in BSR-1A. The account CC6 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 240 'Rubber, Plastic and their products' and also 393 'Medium Manufacturing Enterprise'. For the accounts to be listed under BSR-1A the codes to be furnished in various columns are decided as under:

- The factory is located in Mumbai, the district code is 600 and population group code 4.
- As this is a partnership firm, the appropriate organisation code is 53.
- The occupation code has to be found under Manufacturing Industries in the 'Division 25: Manufacture of rubber and plastic products'. The appropriate code is 25201 -Manufacture of plastic products. *[For information only: if the major activity of the factory would have been 'manufacture of plastic in primary form' the appropriate code would have been 24104 found under 'Division 24: Manufacture of chemical and chemical products']*
- All the accounts relate the category of borrower code 11 'Small Manufacturing Enterprise'.
- The asset classification code of the account is 1.

Party No. 7 — Shri V. P. Palak

- All the accounts viz. MT1, DL1 & CC13 of this party would be consolidated with similar accounts and reported in BSR-1B.
- The term loan (account number MT1) given to this party is less than Rs.25,000 and hence it should be listed in BSR-1B under block-1. The remaining two accounts should be reported in block-2.

- Demand loan (DL1) is for cultivation of sugarcane and cash credit (CC13) is for crushing of sugarcane and manufacture of Khandsari/Gur respectively. The BSR-1A occupation code for the account DL1 is found under Agriculture and Allied Activities and the appropriate code is 01104 - growing of sugarcane. Similarly, the occupation code for the account CC13 is to be found under Food manufacturing and other processing industries and the appropriate code is 15403 - Manufacture of indigenous sugar, 'Boora', 'Gur' and Khandsari. The loan under account MT1 is taken for digging of well and installation of pumpsets the appropriate BSR-1A occupation code can be found under 'Other direct finance to agriculture' as 01154- Farm irrigation. The equivalent BSR-1B item code can be found from the relationship table as 103 for 01104, 120 for 01154 and 209 for 15403.
- The appropriate asset classification will be 2 for all the accounts. And all the accounts should also be aggregated as sub-standard assets under BSR-1B item code 902 and Male Account BSR-1B item code 911.

Party 8 - Mohak Mills Ltd., Mumbai

- Both the accounts CC9 & IBD2 of this party have to be listed in BSR-1A.
- The mill is located in Mumbai, the district code for utilisation of credit is 600 and population group code for utilisation of credit is 4.
- The mill is a non-financial private sector company, the appropriate organisation code is 32.
- Being a mill engaged in cotton textiles, the appropriate occupation code is 17101.
- The appropriate *category of borrower code* is 12 'Medium Manufacturing Enterprise'.
- The party is a sick unit and is under nursing programme, and the appropriate asset classification code would be 2 for all the accounts.

Party 9 - Hotel Raj Ltd., Mumbai.

The accounts LT7 of this party have to be listed in BSR-1A. The account IBP4 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 712 'Hotels & restaurants'. For the accounts to be listed under BSR-1A the appropriate occupation code is 55101 - 'Hotels, Motels and Resorts' under 'Division 55: Hotels and restaurants' other codes to be furnished in various columns are decided as under:

- The hotel is located in Mumbai, the district code is 600 and population group code 4.
- The type of account code for LT7 is 42 'Long Term Loans'.

- The organisation code is 32 as it is a non-financial public limited company.
- The category of borrower code is 99 'Others'.
- The asset classification of the borrowal accounts is 1.

Party 10 - Edward Nelson & Co., Mumbai

- The account EBA1 of this party has to be listed in BSR-1A. The accounts PC2 & OD6 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 510 'Wholesale Trade' as the party is an export house dealing in tea and spices and also 753 'Medium Service Enterprise'. Further the account OD6 is in credit balance again it must be remembered that the amount outstanding must be treated as 0 (zero) while consolidating it with other similar accounts in BSR-1B. For the accounts to be listed under BSR-1A the appropriate occupation code is 51204 - 'Food and beverages' under 'Division 51: Wholesale Trade and Commission Trade (Except Motor Vehicles and Motorcycles)' other codes to be furnished in various columns are decided as under:
- The company is located in Mumbai, hence, the district code for utilisation of credit is 600 and population group code is 4.
- As it is a partnership concern, the organisation code is 53.
- The category of borrower code is 33 'Medium Service Enterprise'.
- The asset classification code of all the accounts is 1.

Party 11 - Sukanya Theatre, Mumbai.

The account LT8 of this party has to be listed in BSR-1A. The accounts OD7 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 713 'Recreation services' as the party is engaged in motion picture projection. For the accounts to be listed under BSR-1A the appropriate occupation code is 92109 - 'Other entertainment activities' under 'Division 92: Recreational Cultural and sporting activities' other codes to be furnished in various columns are decided as under:

- The theatre is located in Mumbai, hence, the appropriate district code for utilisation of credit is 600 and population group code is 4.
- The organisation code is 53 (Partnership).
- The category of borrower code is 99.
- As there are occasional irregularities on the part of the borrower, the appropriate asset classification will be 2.

Party 12 - Shri S. Shraavan, Mumbai.

The only account MT3 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 220 'Leather' and also 391 'Micro Manufacturing Enterprise' as the party is a self employed individual engaged in leather tanning and Male Account BSR-1B item code 911. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 93001.]

Party 13 - Kum. J.M.Bhado, Mumbai.

The only account DL2 of this party shows that the credit limit is less than Rs. 25,000, hence this account would be consolidated with similar accounts in block-1 under BSR-1B item code 520 'Retail Trade' as the party is a flower vendor and Female Account BSR-1B item code 912.

Party 14 - Kamat & Sons, Mumbai.

The only account OD4 of this party would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 400 'Construction' as the party is a building contractor. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 45001]

Note that in this case the amount outstanding is less than Rs.25,000 but the credit limit is greater than 25,000 but less than Rs. 2 lakh, hence the account will be aggregated under similar accounts in block-2 of BSR-1B returns.

Party 15 - Datye Services, Mumbai.

The account LT4 of this party would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 719 'Other services' as the party is engaged in data processing services. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 72301].

The account has become NPA for the last 3 quarters and hence the asset classification is sub-standard - code 2 and this account also must be consolidated against BSR-1B item code 902 'Sub-standard assets'.

Party 16 - Smt.M.V. Aghan, Mumbai.

The account MT4 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 872 'Purchase of motor vehicles including two wheelers

(other than staff)' and Female Account BSR-1B item code 912. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 95012].

Party 17 -Dr.(Smt.) C.R. Phantom, Mumbai.

The account LT5 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 711 'Professional services' as the party is a medical practitioner and the loan has been taken to purchase medical equipments. Care: It must be ascertained whether the purchases made are for personal use or for professional use. If it is for professional use it should be classified under 'professional services' or else under 'Personal loans and consumption loans-purchase of consumer durables' [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code in this case would have been 85102]. The account is a standard asset and must also be aggregated against BSR-1B item code 901 'Standard asset' and Female Account BSR-1B item code 912.

Party 18 - Malad Bank Ltd., Mumbai.

The only account DL4 of this party has to be listed in BSR-1A since the credit limit is over Rs. 2 lakh. Since the party is engaged in banking business and it is a commercial bank; the appropriate occupation code is 65101 'Domestic Scheduled Commercial Banks' under 'Division 65: Financial intermediation' other codes to be furnished in various columns are decided as under:

- The bank is located in Mumbai, hence, the appropriate district code for utilisation of credit is 600 and population group code is 4.
- The organisation code applicable here is 31 as it is a financial public limited company in the private sector.
- The category of borrower code is 99 and the asset classification code is 1.

Party 19 - Shri V. B. Methi, Mumbai.

The account MT6 of this party would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 874 'Educational' as the party is a student availing the loan for pursuit of studies and Male Account BSR-1B item code 911. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 95014]. The account is a standard asset.

Party 20 - Shri A.K. Accha, Mumbai.

The account MT5 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 340 'Other Industries' and also 391 Micro Manufacturing Enterprise' as the party is engaged in making clay dolls and credit limit is less than Rs. 25,000 and Male Account BSR-1B item code 911. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 93001].

Party 21 - Maharashtra Gramin Bank Ltd., Thane.

The party is a regional rural bank sponsored by Central Government, one of the nationalised banks and the respective State Government. As the credit limit of the account DL5, for general purpose, is above Rs. 25,000 but not above Rs. 2 lakh, it would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 800 'Financial Intermediation'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 65104]. Standard asset.

Party 22 - M/s. Subtronics Ltd., Mumbai.

The party is engaged in manufacturing of electrical switches. The account LT10 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 322 'Electrical machinery and goods' and also 391 'Micro Manufacturing Enterprise'. The account is also a standard asset therefore it also must be aggregated with similar accounts under BSR-1B item code 901.

Party 23 - Arvind Electronics Ltd., Mumbai.

The party is engaged in manufacturing electronic articles. The account LT11 has to be listed in BSR-1A and the accounts OD9 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 323 'Electronic machinery & goods'. For the account LT11, to be listed under BSR-1A the appropriate occupation code is 32101 - 'Manufacture of all types of electronic goods and components' under 'Division 32' other codes to be furnished in various columns are decided as under:

- Mumbai based company, hence, the appropriate district code for utilisation of credit is 600 and population group code is 4.
- The organisation code is 32.
- The category of borrower is 19 and the asset classification is 1.

Party 24 - Bharat Flour Mills, Mumbai.

The account CC15 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 201 'Rice mills, flour mills and Dal mills' and also 392 'Small Manufacturing Enterprise' as the party is flourmill and the credit limit is less than Rs. 25,000. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 15301]. It is a standard asset.

Party 25 - J.K.Printers, Mumbai.

The account MT7 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 280 'Printing, Publishing & allied activities' and also 391 'Micro Manufacturing Enterprise'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 22201].

Party 26 - Sahara & Co., Mumbai.

The account CC17 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 510 'Wholesale Trade' and also 753 'Medium Service Enterprise'. It is a doubtful asset and therefore, it also must be consolidated at BSR-1B item code 903 'Doubtful assets'.

Party 27 - Shri Krishi Deal, Mumbai.

The party is engaged in retail trade of agricultural implements & machinery and the credit limit of the account is 20,000/-, hence, account CC18 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 199 'Indirect Finance to Agriculture' and Male Account BSR-1B item code 911. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 52303]. Standard asset.

Party 28 - A.K.Chicken, Mumbai.

The account DL7 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 139 'Activities allied to agriculture' as the party is engaged in poultry farming and credit limit is less than Rs. 25,000 and Male Account BSR-1B item code 911. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 01203]. Standard asset.

Party 29 - Shri I.M.Fisherman, Versova, Mumbai.

The account DL8 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 139 'Activities allied to agriculture' as the party is engaged in fishing and credit limit is less than Rs. 25,000 and Male Account BSR-1B item code 911. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 05001]. Standard asset.

Party 30 - Shri Automan, Mumbai.

The account DL9 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 600 'Transport and other support services' as the party is a auto-rickshaw operator and credit limit is less than Rs. 25,000 and Male Account BSR-1B item code 911. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 60203]. Standard asset.

Party 31 - Giant National Limited, Mumbai.

This is a public limited company having diversified fields of production and distribution. There are 3 accounts of this party and each account reflects a specific unit of production. Two units out of the three are situated outside the place where the loan is sanctioned, viz., Mumbai. All the 3 accounts have credit limit over Rs.2 lakh each and hence all the accounts are to be reported individually in BSR-1A.

- The district codes for utilisation of credit for the account CC14 & PC 4 would be 968 (Kottayam, Kerala) and 920 (Coimbatore, Tamil Nadu), respectively as the units are situated outside Mumbai and for the account number LT12 the district code for utilisation of credit will be 600 as it is utilised for a unit located in Mumbai itself.
- The population group codes for utilisation of credit will be 2, 3 and 4 for the accounts CC14, PC4 and LT12 respectively.
- The company is non-financial in the private sector. Hence, the appropriate organisation code is 32.
- The occupation code for the account CC14 and would be 29204 'Manufacture of machinery for food (rice, sugar, flourmill etc.); beverages (tea, coffee machinery etc.) and tobacco processing'
- Occupation code for the account LT12 would be 24202 as the unit is engaged in manufacture of paints.

- Occupation code for the account PC 4 would be 17101 as the unit is engaged in manufacture of cotton textile.
- Category of borrower code is 19 and the asset classification is 1 for all the accounts.

Party 32 - M M T C Limited.

A company owned by the Central Government, which is engaged in exports and imports. Both the account viz. CC19 and PC5 have credit limit above Rs. 2 lakh and hence both the accounts will have to be listed in BSR-1A.

- The appropriate organisation code is 16.
- The district, population group codes for utilisation of credit is 600 and 4 respectively.
- As the firm is dealing in exports and imports trading only, the appropriate activity/ occupation code under 'Division 51: Wholesale Trade and Commission trade (Except of Motor Vehicles and motorcycles)' would be 51909 'Other wholesale trade not elsewhere classified'.
- The category of borrower code would be 39 and the asset classification code would be 1 for both the accounts.

Party 33 - Shri Home A. Lone, Mumbai.

The party is an individual, who has taken a loan of Rs. 1 lakh for construction of a house (account LT13) and possesses a credit card from this bank with a credit limit of Rs. 30,000 (account OCC1). Hence, both the accounts have to be consolidated with similar accounts and reported in block-2 under BSR-1B item code 871 'Housing loan (Other than staff)' and 878 'Personal Credit Card (Other than Staff)' respectively and also Male Account BSR-1B item code 911.

Party 34 - Aparna Co-operative Housing Society Ltd., Mumbai.

A co-operative housing society formed for the purpose of constructing a building for the staff of the Standard Bank. The account LT18 has to be listed in BSR-1A.

- District code for utilisation of credit is 600 and the population group code is 4.
- Appropriate organisation and occupation codes for this account would be 24 'Cooperative sector' and 95001 'Staff housing loans', respectively.
- The category of borrower code and asset classification code is 99 and 1 respectively.

Party 35 - Maharashtra State Housing Board, Mumbai.

The account LT15 has to be listed in BSR-1A as the credit limit of the account is over Rs. 2 lakh.

- Since the place of utilisation of the credit in this case can not be ascertained the codes for the place of sanction of credit should be furnished for the same and hence the district code for utilisation of credit is 600 and population group code is 4.
- It is a non-financial public sector company so the appropriate organisation code would be 16.
- Since the Housing Board's activity is to provide housing facility to the people and as such, it is to be classified under Indirect Finance to Housing Sector. Appropriate occupation code for this account would be 65935.
- Appropriate category of borrower code is 99.
- The asset classification code is 1.

Party 36 - Brihanmumbai Municipal Corporation, Mumbai.

The account LT16 has to be listed in BSR-1A as the credit limit of the account is over Rs. 2 lakh.

- The district code for utilisation of credit is 600 and population group code is 4.
- It is a local authority and so the appropriate organisation code would be 14.
- Term loan is provided for construction of roads, which is an infrastructure construction activity, but since it is taken by the local body whose main occupation is not a construction activity but public utility service, therefore, the appropriate occupation code would be 75001 - Public Utilities.
- Appropriate category of borrower code is 99.
- The asset classification code is 1.

Party 37 - Maharashtra Tube-Well and Minor Irrigation Corporation, Mumbai.

The account DL10 has to be listed in BSR-1A as the credit limit of the account is over Rs. 2 lakh.

- Since the provision of tube-well and minor irrigation is taken up in several districts of the Maharashtra State, the district code for utilisation of credit in this case cannot be precise; therefore, the place of sanction can be treated to be as place of utilisation. Hence, the appropriate district code for utilisation of credit is 600 (Mumbai) and population group code is 4.

- It is a State Government departmental undertaking and hence the appropriate organisation code would be 13.
- As the corporation's activity is to implement irrigation scheme for the development of agriculture, the appropriate occupation code would be 01182. This would be a type of indirect finance to agriculture with category of borrower code as 99.
- The asset classification would be 1.

Party 38 - Maharashtra State Road Transport Corporation, Mumbai.

The account LT17 has to be listed in BSR-1A as the credit limit of the account is over Rs. 2 lakh.

- Again the state transport service is for entire Maharashtra State, therefore, the place of sanction can be treated to be as place of utilisation. Hence, the appropriate district code for utilisation of credit is 600 (Mumbai) and population group code is 4.
- It is a public non-financial non-departmental commercial undertaking and hence the appropriate organisation code would be 16.
- As the corporation's activity is to provide passenger transport service which is schedule, hence the appropriate occupation code would be 60201 'Scheduled passenger land transport'.
- The category of borrower code is 99.
- The asset classification code would be 1.

Party 39 - Shri T.R.Kissan, Uran, (Raigad District).

Both the accounts LT14 & KCC1 of this party would be consolidated with similar accounts and reported in block-2 under BSR-1B.

The account LT14 is a term loan for purchase of tractor, which is a direct finance to agriculture and hence it must be consolidated under BSR-1B item code 120 'Other direct finance to agriculture'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 01151].

The account KCC1 is a 'Kissan Credit Card' hence it must be consolidated under BSR-1B item code 120 'Other direct finance to agriculture' and also 191 'Kisan Credit Cards - Production'.

The accounts must also be consolidated against BSR-1B item code 903 'Doubtful Assets'. Since the party is individual male, the account also must be consolidated against BSR-1B item code 911 'Male Accounts'. Category of Borrower is 42.

Party 40 -Tea Farms Limited, Mumbai.

The account LT17 has to be listed in BSR-1A as the credit limit of the account is over Rs. 2 lakh.

- Since the credit is to be used at Darjeeling (rural area), the district code would be 132 and population group code is 1.
- The company is non-financial in private sector and hence the appropriate organisation code would be 32.
- As the company is engaged in cultivation of tea and also in processing of tea, the appropriate occupation code would be 01121 'Growing of tea or mate leaves by tea estates/gardens (with or without own processing unit)'.
- The category of borrower code is 49.
- The asset classification code is 1.

Party 41 - Can Can Tea Limited, Mumbai.

Both the accounts CC22 & LT19 are to be listed in BSR-1A as the credit limit of the account is over Rs. 2 lakh.

- Since the credit is to be used at Nilgiris (rural area), the district code for utilisation of credit would be 918 and population group code is 1.
- The company is non-financial in private sector and hence the appropriate organisation code would be 32.
- As the company is engaged in only cultivation of tea and does not have its own processing unit, the appropriate occupation code would be 01121 'Growing of tea or mate leaves by tea estates/gardens (with or without own processing unit)'.
- The category of borrower code is 49.
- The asset classification code is 1 for both the accounts.

Party 42 - Mr. Diago Maradona.

The party, an American resident, being a tourist may visit many places in India. As the cheque is encashed at Mumbai, appropriate district code for utilisation of credit would be 600 and population group code is 4.

- The appropriate organisation code would be 81 'Non-Resident' and the appropriate type of account code 90 'Foreign Currency Travelers Cheque'.

- Since it is a temporary advance to a foreign bank having no branches in India, the appropriate occupation code would be 65939 'Other financial intermediation not elsewhere classified'.
- The category of borrower code is 99.
- The asset classification code is 1.

Party 43 - Steel India Ltd.

It is a private sector company. The factory is located at Akola (semi-urban area). The Head Office of the company is in Mumbai. The accounts OD8, LT20 and CIDD1 have to be listed in BSR-1A and the accounts CC24 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 310 'Metal & metal products'. For the accounts to be listed in BSR-1A the appropriate occupation code would be 27101 - 'Manufacture of basic iron & steel' under 'Division 27: Manufacture of Basic Metals' other codes to be furnished in various columns are decided as under:

- Since the factory is located at Akola, the appropriate district code for utilisation of credit is 646 and population group code is 2.
- The organisation code would be 32.
- The category of borrower code is 19.
- The asset classification code of the account is 1.

Party 44 M/s Shamji Vellji (General Merchandise), Mumbai.

Both the accounts CC25 and IBP5 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 520 'Retail Trade'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 52101].

Party 45 M/s A. Ration (Ration Shop No. 3753), Mumbai.

The account CC26 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 520 'Retail Trade'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 52102].

Party 46 - Janata Consumer Co-operative Stores Ltd. (General Merchandise), Mumbai

All the three accounts of this party would be consolidated with similar accounts under BSR-1B and the accounts CC28 and IBP6 in block-1 and the account LT22 would be

consolidated with similar accounts and reported in block-2 under BSR-1B item code 520 'Retail Trade'.

Party 47- Ratan Co-operative Stores Ltd. (Authorised Shop No. 3888), Mumbai.

The account CC29 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 520 'Retail Trade'.

Party 48 - M/s. P.S. Packaging Pvt.Ltd., Mumbai.

The party is engaged in manufacture of paper boxes. Both the accounts of this party will be consolidated under BSR-1B. The account MT10 would be consolidated with similar accounts and reported in block-2 and the account OD12 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 270 'Paper and paper products' and also 392 'Small Manufacturing Enterprise'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 21003].

Party 49 - Rudanti Brick Makers, Kalyan.

The account DL12 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 340 'Other Industries' and also 391 'Micro Manufacturing Enterprise' as the loan is given to brick maker, coming under artisans & craftsman and 911 'Male account'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 93001 and category of borrower would have been 03].

Party 50 - Manda Hastakala Udyog.

The party is a village & cottage industry (KVI), hence, the account CC31 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 340 'Other Industries' and also 394 'Khadi and Village Industries'.

Party 51 - M/s. Dainik Publishing Co., Mumbai.

Both the account LT23 and OD13 of this party would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 280 'Printing, publishing & allied activities'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 22101].

Part 52 - Shri Social Shyam, Chiplun, District Ratnagiri.

The account OD14 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 879 'Other personal loans (other than staff)' and 911 'Male account'.

Party 53 - Vohra Mechanicals & Co., Shirdi, District Ahmednagar.

The party is an individual, engaged in repairing work of electrical and diesel machinery. Both the accounts of this party will be reported in BSR-1B. The account OD15 would be consolidated with similar accounts in block-1 and the account MT11 would be consolidated with similar accounts block-2 under BSR-1B item code 714 'Repairs & servicing' and also 391 'Micro Service Enterprise'.

Party 54 - Shri Lothar M.K., Staff, Mumbai.

The account LT24 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 861 'Staff housing loans' and 911 'Male Account'.

Party 55 - Shilpa Beauty and Health Centre, Malad, Mumbai.

The account CC32 of this party would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 719 'Other services'. The account must also be consolidated against all female accounts under BSR-1B item code 912 'Female Accounts'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 93002].

Party 56 - M/s Kumar Ads., Mumbai

The account DL4 of this party, an advertising agency, would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 719 'Other services'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 74301].

Party 57 - M/s. Asna Exporters, Mumbai

The party is a partnership concern, dealing in brass, silver and other metal ornaments, pots and ready-made garments etc. and is engaged in exports thereof, i.e. wholesale/export of handicraft in general. Both the accounts of this party are below 2 lakh and hence they will be listed in BSR-1B. The accounts CC33 & EBP2 would be consolidated with similar accounts in block-2 and block -1 respectively under BSR-1B item code 510 'Wholesale Trade'. [If the

accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 51901].

Party 58 - M/s. Shainu Enterprise, Nasik.

The party is proprietary concern engaged in manufacture of washing machines, located at Nasik. The account LT26 has to be listed in BSR-1A and other accounts CC34 & OD17 would be consolidated with similar accounts and reported in block-2 and block-1 respectively, under BSR-1B item code 323 'Electronic goods' and also 393 'Medium Service Enterprise'. For the account LT26 to be listed in BSR-1A the appropriate occupation code would be 29301 - 'Manufacture of domestic appliances n.e.c.' under 'Division 29: Manufacture of machinery and equipments n.e.c.' other codes to be furnished in various columns are decided as under:

- Since the factory is located at Nasik(urban area), the appropriate district code for utilisation of credit is 650 and population group code is 3.
- The appropriate type of organisation code would be 53.
- The category of borrower code is 12.
- The asset classification code of the account is 1.

Part 59 - Shaadi Jewellers, Mumbai.

The party has availed packaging credit for export of precious stone jewellery. The account PC6 will be consolidated against similar accounts and reported in block-2 under BSR-1B item code 510 'Wholesale Trade'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 51301].

Party 60 - Shri L.T.Lone, Thane.

The account LT27 of this party, availing housing loan, would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 871 'Other housing loans (other than Staff)' and 911 'Male Account'.

Party 61 - Bhima Pipes and Cement Products Ltd., Kopergaon, District Ahmednagar.

The party is a Small Manufacturing Enterprise engaged in manufacture of pipes and other cement products, hence the account MT12 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 300 'Cement & Cement products' and also 392 'Small Manufacturing Enterprise'.

Party 62 - Sahyadri Cold-Storage House, Bhayandar, District Thane.

The account LT29 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 600 'Transport and other support services'. [If the accounts were to be listed under BSR-1A (In case the credit limit would have been above Rs. 2 lakh) the appropriate occupation code would have been 63001]. Standard Asset code 901

Party 63. Smt. James Bond, Staff, Mumbai.

The account LT30 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 869 'other staff loans'.

- Female Account code 912, Standard Asset code 901.

Party 64 - Smt. Mandrake, Mumbai

The account MT13 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 879 'Other personal loans'.

- Female Account BSR-1B item code 912, Standard Asset BSR-1B item code 901.

Party 65 – Shri H.Ram, Nasik

The account KCC2 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 120 'Other direct finance to agriculture' and also 192 'Kisan Credit Cards - Investment'.

- Male Account BSR-1B item code 911, Standard Asset BSR-1B item code 901.

Party 66 - Smt. T. Prabha

The account KCC3 would be consolidated with similar accounts and reported in block-2 under BSR-1B item code 120 'Other direct finance to agriculture' and also 191 'Kisan Credit Cards - Production'.

- Female Account BSR-1B item code 912, Standard Asset BSR-1B item code 901.

Party 67 – Shri A. Sharma

The account KCC4 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 120 'Other direct finance to agriculture' and also 191 'Kisan Credit Cards - Production'.

- Male Account BSR-1B item code 911, Standard Asset BSR-1B item code 901.

Party 68 – Shri Chugh

The account GCC1 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 877 'General Credit Cards'.

- Male Account BSR-1B item code 911, Standard Asset BSR-1B item code 901.

Party 69 – Shri Sinha

Since the party is engaged in repair and maintenance service and taken a Swarojgar Yojna Card, the account OCC2 would be consolidated with similar accounts and reported in block-1 under BSR-1B item code 714 'Repair and maintenance services' and also 751 'Micro Service Enterprises'.

- Male Account BSR-1B item code 911, Standard Asset BSR-1B item code 901.

Party 70 - M/s Tamil Bicycles Corporation Ltd., Chennai

Since the account OCC2 corporate credit card is used by the company which is engaged in manufacturing of bicycles, it should be reported in BSR-1A having occupation code 35909 'Manufacture of bicycles'.

- Since the credit is to be used at Chennai, the district code for utilisation of credit would be 900 and population group code is 4.
- It is a non-financial company in private sector and hence the appropriate organisation code would be 32.
- The category of borrower code is 19. Type of account is 34.
- The asset classification code is 1.

Party 71 - Agri SHG, Nasik, Women SHG

Both the accounts CC35 and LT31 will be classified in BSR-1A. The particulars are:

- The district of utilization is 650 and population code is 3.
- The organisation code would be 61.
- For CC35 account the type of account is 10 and the occupation code is 01159 'Other direct finance to agriculture' as proper record of the end use of the loan is maintained by the bank clearly.
- For LT 31 account the type of account is 42. Since the account is used for multipurpose by the members of the SHG and the actual purpose is not known, the occupation code should be 67201 'General activities of SHGs'.
- The category of borrower code is 99. The asset classification code is 1.

Party 72 - Latur JLG

The account LT32 will be classified in BSR-1A. The particulars are:

- The district of utilization is 662 and population code is 1.
- The organisation code would be 54.
- The occupation code is 01203 'Poultry Farming'.
- The category of borrower code is 45. The asset classification code is 1.

Party 73 - Bee SHG, Latur, Other SHG through MFI

The account MT14 will be classified in BSR-1A. The particulars are:

- The district of utilization is 662 and population code is 1.
- The organisation code would be 66.
- The occupation code is 01209 'Other farming of animals including Bee Farming'.
- The category of borrower code is 99. The asset classification code is 1.

The accounts to be reported in BSR-1A are shown in the sample BSR-1A form. A worksheet for deriving BSR-1B items total is also included, which would enable to generate BSR-1B return.

मूलभूत सांख्यिकीय विवरणी 1 - भाग क
BASIC STATISTICAL RETURN 1 - PART A (BSR-1A)

रु. 2 लाख से अधिक ऋण सीमाओं से युक्त खातों के लिए
FOR ACCOUNTS WITH CREDIT LIMITS OF OVER RS. 2 LAKH

(31 मार्च 2008 को) (As on 31st March, 2008)

कृपया पुस्तिका और इस पृष्ठ के पीछे दी गयी जाँच सूची में दिये
 अनुदेशों को ठीक से पढ़िये।

Please read the instructions in the Handbook and check
 list provided on the reverse of this page carefully.

बैंक का नाम

Name of the Bank - Standard Bank

शाखा का नाम और पता

Name and Address of the Branch - Bandra (E), Mumbai - 400051

एक समान शाखा कूट / Uniform Branch Code	
भाग / Part I	भाग / Part II
9980122	6000009

क्रम संख्या Sr. No.	पार्टी का नाम Name of the Party	खाता संख्या Account Number	ऋण का उपयोग Utilisation of Credit		खाते का प्रकार कूट संख्या Type of Account Code	संगठन कूट संख्या Organisa-tion Code	व्यवसाय कूट संख्या Occupa-tion Code	ऋणकर्ता श्रेणी कूट संख्या Category of Borrower Code	ऋण खाते के आस्तियों का वर्गीकरण कूट संख्या Asset Classifica-tion Code of Borrowal Account	जमानती / बेजमानती ऋण कूट संख्या Secured / Unsecured Loan Code	स्थिर / अस्थिर ब्याज दर फ्लैग Fixed / Floating Rate of Interest Flag	ब्याज दर Rate of Interest	ऋण सीमा (रु. हजारों में) Credit Limit (in thousands of rupees)	बकाया राशि (रु. हजारों में) Amount Outstand-ing (in thousands of rupees)	टिप्पणियाँ Remarks
			जिला कूट संख्या District Code	जनसंख्या समूह कूट संख्या Population Group Code											
एस/स	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	Party -1	CC1	610	3	10	32	17101	19	1	1	1	1350	800	451	
2	Party-1	DL11	610	3	30	32	17101	19	1	1	1	1450	70000	16010	
3	Party-1	CC2	610	3	10	32	17101	19	1	1	1	1450	25000	20100	
4	Party-1	IBD1	610	3	72	32	17101	19	1	1	1	-	1000	908	
5	Party-2	EBP1	607	1	61	32	15102	12	1	1	1	-	600	457	
6	Party-2	EBD1	607	1	62	32	15102	12	1	1	1	-	400	1	
7	Party-3	LT2	600	4	42	16	40102	99	1	1	1	1200	3500	3500	
8	Party-4	CC3	710	3	42	16	31101	12	1	1	1	1500	2500	1680	
9	Party-4	CC32	710	3	12	16	31101	12	1	1	1	1500	520	-	Nil
10	Party-5	CC4	600	4	10	24	51403	33	1	1	1	1450	250	-	CR
11	Party-5	IBP2	600	4	71	24	51403	33	1	1	1	-	1000	-	CR
12	Party-6	LT3	600	4	42	53	25201	11	1	1	2	1400	250	148	
13	Party-6	IBP3	600	4	71	53	25201	11	1	2	2	-	250	50	
14	Party-8	CC9	600	4	10	32	17101	12	2	1	1	1500	1000	986	
15	Party-8	IBD2	600	4	72	32	17101	12	2	1	1	-	3000	2888	
16	Party-9	LT7	600	4	42	32	55101	99	1	1	1	1500	400	405	
17	Party-10	EBA1	600	4	63	53	51204	33	1	2	2	-	2000	1987	
18	Party-11	LT8	600	4	42	53	92109	99	2	1	1	1400	550	550	
19	Party-18	DL4	600	4	30	31	65101	99	1	1	1	1500	300	64	
20	Party-23	LT11	600	4	42	32	32101	19	1	1	1	1500	400	45	
20	कुल/Total	X	X	X	X	X	X	X	X	X	X	X	113720	50230	X

(प्रपत्र मार्च 2008 सर्वेक्षण से जारी / Format effective from March 2008 survey)

मूलभूत सांख्यिकीय विवरणी 1 - भाग क
BASIC STATISTICAL RETURN 1 - PART A (BSR-1A)

रु. 2 लाख से अधिक ऋण सीमाओं से युक्त खातों के लिए
FOR ACCOUNTS WITH CREDIT LIMITS OF OVER RS. 2 LAKH

(31 मार्च 2008 को) (As on 31st March, 2008)

कृपया पुस्तिका और इस पृष्ठ के पीछे दी गयी जाँच सूची में दिये
 अनुदेशों को ठीक से पढ़िये।

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 list provided on the reverse of this page carefully.

बैंक का नाम

Name of the Bank - Standard Bank

शाखा का नाम और पता

Name and Address of the Branch - Bandra (E), Mumbai - 400051

एक समान शाखा कूट / Uniform Branch Code	
भाग / Part I	भाग / Part II
9980122	6000009

क्रम संख्या Sr. No.	पार्टी का नाम Name of the Party	खाता संख्या Account Number	ऋण का उपयोग Utilisation of Credit		खाते का प्रकार कूट संख्या Type of Account Code	संगठन कूट संख्या Organisa- tion Code	व्यवसाय कूट संख्या Occupa- tion Code	ऋणकर्ता श्रेणी कूट संख्या Category of Borrower Code	ऋण खाते के आस्तियों का वर्गीकरण Asset Classifica- tion Code of Borrowal Account	जमानती / बेजमानती ऋण कूट संख्या Secured / Unsecured Loan Code	स्थिर / अस्थिर ब्याज दर फ्लैग Fixed / Floating Rate of Interest Flag	ब्याज दर Rate of Interest	ऋण सीमा (रु. हजारों में) Credit Limit (in thousands of rupees)	बकाया राशि (रु. हजारों में) Amount Outstand- ing (in thousands of rupees)	टिप्पणियाँ Remarks
			जिला कूट संख्या District Code	जनसंख्या समूह कूट संख्या Population Group Code											
एस/स	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	Party-31	CC14	968	2	10	32	29204	19	1	1	2	1500	10000	9500	
2	Party-31	LT12	600	4	42	32	24202	19	1	1	2	1400	7500	7500	
3	Party-31	PC4	920	3	50	32	17101	19	1	1	2	1100	4000	2656	
4	Party-32	CC19	610	4	10	16	51909	39	1	1	2	1400	35000	26	
5	Party-32	PC5	607	4	50	16	51909	39	1	1	2	1350	20000	17729	
6	Party-34	LT18	600	4	42	24	95001	99	1	1	2	0400	627	587	
7	Party-35	LT15	600	4	42	16	65935	99	1	2	1	1300	50000	10000	
8	Party-36	LT16	600	4	42	14	75001	99	1	2	1	1200	1500	800	
9	Party-37	DL10	600	4	30	13	01182	99	1	2	1	1400	350	275	
10	Party-38	LT17	600	4	42	16	60201	99	1	1	1	1450	1000	879	
11	Party-40	CC21	132	1	10	32	01121	49	1	1	1	1500	2500	1591	
12	Party-41	CC22	918	1	10	32	01121	49	1	1	1	1400	300	290	
13	Party-41	LT19	918	1	42	32	01121	49	1	1	1	1500	1200	1090	
14	Party-42	TC1	600	4	90	81	65939	99	1	1	1	1200	300	300	
15	Party-43	OD8	646	2	20	32	27101	19	1	1	1	1500	1500	1500	
16	Party-43	LT20	646	2	42	32	27101	19	1	1	1	1500	2500	2500	
17	Party-43	CICD1	646	2	64	32	27101	19	1	1	1	1500	2500	2500	
18	Party-58	LT26	650	3	42	53	29301	12	1	1	1	1500	1000	1000	
19	Party-70	OCC3	900	4	34	32	35909	19	1	1	1	1200	500	200	
20	Party-71	OD18	650	3	10	61	01159	99	1	2	1	1000	300	100	
20	कुल/Total	X	X	X	X	X	X	X	X	X	X	X	142577	61023	X

(प्रपत्र मार्च 2008 सर्वेक्षण से जारी / Format effective from March 2008 survey)

मूलभूत सांख्यिकीय विवरणी 1 - भाग क
BASIC STATISTICAL RETURN 1 - PART A (BSR-1A)

रु. 2 लाख से अधिक ऋण सीमाओं से युक्त खातों के लिए
FOR ACCOUNTS WITH CREDIT LIMITS OF OVER RS. 2 LAKH

(31 मार्च 2008 को) (As on 31st March, 2008)

कृपया पुस्तिका और इस पृष्ठ के पीछे दी गयी जाँच सूची में दिये
 अनुदेशों को ठीक से पढ़िये।

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 list provided on the reverse of this page carefully.

बैंक का नाम

Name of the Bank - Standard Bank

शाखा का नाम और पता

Name and Address of the Branch - Bandra (E), Mumbai - 400051

एक समान शाखा कूट / Uniform Branch Code	
भाग / Part I	भाग / Part II
9980122	6000009

क्रम संख्या Sr. No.	पार्टी का नाम Name of the Party	खाता संख्या Account Number	ऋण का उपयोग Utilisation of Credit		खाते का प्रकार Type of Account Code	संगठन कूट संख्या Organisa- tion Code	व्यवसाय कूट संख्या Occupa- tion Code	ऋणकर्ता श्रेणी कूट संख्या Category of Borrower Code	ऋण खाते के आस्तियों का वर्गीकरण Asset Classifica- tion Code of Borrowal Account	जमानती / बेजमानती ऋण कूट संख्या Secured / Unsecured Loan Code	स्थिर / अस्थिर ब्याज दर फ्लैग Fixed / Floating Rate of Interest Flag	ब्याज दर Rate of Interest	ऋण सीमा (रु. हजारों में) Credit Limit (in thousands of rupees)	बकाया राशि (रु. हजारों में) Amount Outstand- ing (in thousands of rupees)	टिप्पणियाँ Remarks
			जिला कूट संख्या District Code	जनसंख्या समूह कूट संख्या Population Group Code											
एस/S	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	Party-71	LT31	650	3	42	61	67201	99	1	1	1	1100	250	200	
2	Party-72	LT32	662	1	42	54	01203	45	2	2	1	1200	400	200	
3	Party-73	MT14	662	1	41	66	01204	99	2	2	1	1400	600	500	
3	कुल/Total	X	X	X	X	X	X	X	X	X	X	X	1250	900	X

(प्रपत्र मार्च 2008 सर्वेक्षण से जारी / Format effective from March 2008 survey)

Assignment of codes for BSR-1B accounts

Sr. No	Party	Account No.	BSR-1B Block	BSR-1B Item Code	BSR-1B KCC/ SME Code	BSR-1B Financial Inter-mediation	BSR-1B Asset Classification	BSR-1B Gender Classification	BSR-1B Security Code	BSR-1B Interest Rate Range	BSR-1B Interest Type Flag	Credit Limit (Rs.)	Out standing (Ledger Balance) (Rs.)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Party-1:	IBP1	II	211	-	-	901	913	921	931	941	30000	18676
2	Party-2:	LT1	II	209	393	-	901	913	921	937	941	195000	197560
3	Party-2:	PC1	II	209	393	-	901	913	921	937	941	200000	0
4	Party-2:	OD1	I	209	393	-	901	913	921	937	941	18000	14832
5	Party-4:	IB 1	II	321	393	-	901	913	921	931	941	200000	88000
6	Party-6:	CC6	II	240	393	-	901	913	922	936	942	175000	5000
7	Party-7:	MT1	I	103	-	-	902	911	921	936	941	17000	17000
8	Party-7:	DL1	II	120	-	-	902	911	921	935	941	38000	12800
9	Party-7:	CC13	II	209	-	-	902	911	921	937	941	45000	8000
10	Party-9:	IBP4	II	712	-	-	901	913	921	931	941	58000	28000
11	Party-10:	PC2	II	510	753	-	901	913	921	936	942	200000	8000
12	Party-10:	OD6	II	510	753	-	901	913	921	936	942	35000	0
13	Party-11:	OD 7	I	713	-	-	902	913	921	936	941	19000	8999
14	Party-12:	MT 3	I	220	391	-	901	911	922	936	941	5500	5500
15	Party-13:	DL 2	I	520	-	-	901	912	922	931	941	1195	1195
16	Party-14:	OD 4	II	400	-	-	901	913	921	937	941	42000	9812
17	Party-15:	LT 4	II	719	-	-	902	913	921	937	941	50000	55000
18	Party-16:	MT4	I	872	-	-	901	912	921	936	942	14000	14000
19	Party-17:	LT 5	II	711	-	-	901	912	921	937	942	100000	64000
20	Party-19:	MT 6	II	874	-	-	901	911	921	936	941	30000	15000
21	Party-20:	MT 5	I	340	391	-	901	911	921	936	941	5000	5000
22	Party-21:	DL 5	II	800	-	-	901	913	921	936	941	50000	19000
23	Party-22:	LT10	I	322	391	-	901	913	922	936	942	20000	17960
24	Party-23:	OD9	II	323	-	-	901	913	921	937	941	80000	16550
25	Party-24:	CC15	I	201	392	-	901	913	921	937	941	10000	9600
26	Party-25:	MT7	I	280	391	-	901	913	921	937	941	17000	17000

Sr. No	Party	Account No.	BSR-1B Block	BSR-1B Item Code	BSR-1B KCC/ SME Code	BSR-1B Financial Inter-mediation	BSR-1B Asset Classification	BSR-1B Gender Classification	BSR-1B Security Code	BSR-1B Interest Rate Range	BSR-1B Interest Type Flag	Credit Limit (Rs.)	Out standing (Ledger Balance) (Rs.)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
27	Party-26:	CC 17	I	510	753	-	901	913	921	937	941	9000	8500
28	Party-27:	CC18	I	199	-	-	901	911	921	936	941	20000	14340
29	Party-28:	DL7	I	139	-	-	901	911	922	931	941	15000	1900
30	Party-29:	DL8	I	139	-	-	901	911	921	931	941	10000	7000
31	Party-30:	DL9	I	600	-	-	901	911	921	931	941	5000	950
32	Party-33:	LT 13	II	871	-	-	901	911	921	935	941	100000	67500
33	Party-33:	PCC 1	II	878	-	-	901	911	921	939	941	30000	25600
34	Party-39:	LT14	II	120	-	-	901	911	921	935	941	60000	78000
35	Party-39:	KCC1	II	120	191	-	901	911	921	935	941	50000	525
36	Party-43:	CC24	II	310	-	-	901	913	921	937	941	200000	200000
37	Party-44:	CC25	I	520	-	-	901	913	921	937	941	24000	15505
38	Party-44:	IBP 5	I	520	-	-	901	913	921	931	941	15000	0
39	Party-45:	CC 26	I	520	-	-	901	913	921	937	941	20000	11000
40	Party-46:	CC28	I	520	-	-	901	913	921	937	941	20000	5000
41	Party-46:	LT22	II	520	-	-	901	913	921	937	941	90000	86900
42	Party-46:	IBP6	I	520	-	-	901	913	921	931	941	10000	10000
43	Party-47:	CC29	I	520	-	-	901	913	921	937	941	15000	8000
44	Party-48:	MT10	II	270	392	-	901	913	921	936	941	200000	190050
45	Party-48:	OD12	I	270	392	-	901	913	921	936	941	24000	22800
46	Party-49:	DL12	II	340	391	-	901	911	921	935	941	50000	45050
47	Party-50:	DD31	I	340	394	-	901	913	921	935	941	15000	14500
48	Party-51:	LT23	II	280	-	-	901	913	921	936	941	100000	100000
49	Party-51:	OD13	II	280	-	-	901	913	921	937	941	50000	25050
50	Party-52:	OD14	I	879	-	-	901	911	921	936	941	20000	10855
51	Party-53:	OD15	I	714	391	-	901	913	921	937	941	14000	10857
52	Party-53:	MT11	II	714	391	-	901	913	922	937	942	35000	35000
53	Party-54:	LT24	II	861	-	-	901	911	921	931	942	100000	100000

Sr. No	Party	Account No.	BSR-1B Block	BSR-1B Item Code	BSR-1B KCC/ SME Code	BSR-1B Financial Inter-mediation	BSR-1B Asset Classification	BSR-1B Gender Classification	BSR-1B Security Code	BSR-1B Interest Rate Range	BSR-1B Interest Type Flag	Credit Limit (Rs.)	Out standing (Ledger Balance) (Rs.)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
54	Party-55:	CC32	I	719	-	-	901	912	921	937	941	20000	18500
55	Party-56:	DL13	II	719	-	-	901	913	921	937	941	40000	40000
56	Party-57:	CC33	II	510	-	-	901	913	921	937	941	50000	50000
57	Party-57:	EBP2	I	510	-	-	901	913	921	937	941	20000	20000
58	Party-58:	CC34	II	323	393	-	901	913	921	937	941	100000	100000
59	Party-58:	OD17	I	323	393	-	901	913	921	937	941	10000	10000
60	Party-59:	PC6	II	510	-	-	901	913	921	935	942	150000	85515
61	Party-60:	LT 27	II	871	-	-	901	911	921	935	942	90000	90000
62	Party-61:	MT12	II	300	392	-	901	913	921	936	942	140000	125000
63	Party-62:	LT29	II	600	-	-	901	913	921	936	942	75000	70000
64	Party-63:	LT30	I	869	-	-	901	912	922	934	942	16000	16000
65	Party-64:	MT13	II	879	-	-	901	912	921	937	941	60000	60000
66	Party-65:	KCC2	II	120	192	-	901	911	922	934	941	50000	40000
67	Party-66:	KCC3	I	120	191	-	901	912	922	934	941	25000	22000
68	Party-67:	KCC4	I	120	191	-	901	911	922	934	941	25000	22000
69	Party-68:	GCC1	I	877	-	-	901	911	922	934	941	20000	20000
70	Party-69:	OCC2	I	714	751	-	901	911	922	934	941	20000	20000

BSR-1B Code based on BSR-1A items

Block: on Credit Limit

Item Code: on Occupation

KCC Code: Type of Account

SME Code: on Category of borrower

Financial Intermediation: on Occupation Code

Asset Classification Code: Same

Gender Code: on Organisation

Security Code: same

Type of Interest Code (Fixed/ Floating): same

Interest Rate Ranges: Interest rate

Summarising BSR-1B Accounts Item-wise in respective blocks

BSR-1B Item Code	Block-I: Credit Limit upto Rs. 25K			Block-II: Credit Limit Rs. 25K to 2L		
	No. of Accounts	Credit Limit (‘000)	Amount Outstanding (‘000)	No. of Accounts	Credit Limit (‘000)	Amount Outstanding (‘000)
103	1	17	17			
120	2	50	44	4	198	131
139	2	25	9			
199	1	20	14			
201	1	10	10			
209	1	18	15	3	440	206
211				1	30	19
220	1	6	6			
240				1	175	5
270	1	24	23	1	200	190
280	1	17	17	2	150	125
300				1	140	125
310				1	200	200
321				1	200	88
322	1	20	18			
323	1	10	10	2	180	117
340	2	20	20	1	50	45
400				1	42	10
510	2	29	29	4	435	144
520	7	105	51	1	90	87
600	1	5	1	1	75	70
711				1	100	64
712				1	58	28
713	1	19	9			
714	2	34	31	1	35	35
719	1	20	19	2	90	95
800				1	50	19
861				1	100	100
869	1	16	16			
871				2	190	158
872	1	14	14			
874				1	30	15
877	1	20	20			
878				1	30	26
879	1	20	11	1	60	60
Total of BSR-1B 900	33	519	401	37	3348	2160

Summarising BSR-1B Summary Codes in respective blocks

BSR-1B	Block-I: Credit Limit upto Rs. 25K			Block-II: Credit Limit Rs. 25K to 2L		
Item Code	No. of Accounts	Credit Limit ('000)	Amount Outstanding ('000)	No. of Accounts	Credit Limit ('000)	Amount Outstanding ('000)
Total Direct Finance to Agriculture (101 to 139) BSR-1B						
190	5	92	70	4	198	131
191	2	50	44	1	50	1
192				1	50	40
Total of Industries (201 to 340) BSR-1B						
390	9	125	117	14	1765	1119
391	5	62	56	2	85	80
392	2	34	32	2	340	315
393	2	28	25	5	870	391
394	1	15	15			
Total Credit to Trade and Services (510 to 719) BSR-1B						
750	14	212	139	12	933	541
751						
752						
753	1	9	9	2	235	8
Asset Classification BSR-1B						
901	31	483	375	34	3215	2084
902	2	36	26	3	133	76
903						
904						
910	33	519	401	37	3348	2160
Gender Classification BSR-1B						
911	11	163	125	11	643	482
912	5	76	71	2	160	125
913	17	280	205	24	2545	1553
920	33	519	401	37	3348	2160
Secured/ Un-Secured BSR-1B						
921	24	371	274	34	3088	2080
922	9	148	127	3	260	80
930	33	519	401	37	3348	2160
Interest Rate Classification BSR-1B						
931	6	56	21	4	388	235
932						
933						

BSR-1B	Block-I: Credit Limit upto Rs. 25K			Block-II: Credit Limit Rs. 25K to 2L		
Item Code	No. of Accounts	Credit Limit ('000)	Amount Outstanding ('000)	No. of Accounts	Credit Limit ('000)	Amount Outstanding ('000)
934	5	106	100	1	50	40
935	1	15	15	7	538	379
936	9	145	116	9	1005	532
937	12	197	149	15	1337	948
938						
939				1	30	26
940	33	519	401	37	3348	2160
Type of Interest BSR-1B						
941	30	469	353	27	2248	1577
942	3	50	48	10	1100	583
950	33	519	401	37	3348	2160
Summary BSR-1A & BSR-1B						
991	43	257547	112153			
992	70	3867	2561			
990	113	261414	114714			

मूलभूत सांख्यिकीय विवरणी 1 - भाग ख
BASIC STATISTICAL RETURN 1 - PART B (BSR-1B)

रु. 2 लाख और उससे कम ऋण सीमाओं से युक्त खातों के लिए
FOR ACCOUNTS WITH CREDIT LIMITS OF RS. 2 LAKH AND LESS

(31 मार्च 200 को) (As on 31st March, 200)

कृपया पुस्तिका में दिये अनुदेशों को ठीक से पढ़िये।

Please read the instructions in the Handbook carefully.

बैंक का नाम

Name of the Bank **Standard Bank**

शाखा का नाम और पता

Name and Address of the Branch **Bandra (E), Mumbai 400051**

एक समान शाखा कूट / Uniform Branch Code	
भाग / Part I	भाग / Part II
9980122	6000009

(ऋण सीमा और बकाया राशि हजारों में लिखें)

(Credit Limit and Amount Outstanding are to be reported in Rupees Thousand)

कूट संख्या Item Code	व्यवसाय / कार्यकलाप Activity / Occupation	रु. 25,000 और उससे कम ऋण सीमावाले खातों के लिए For Accounts with credit limit of Rs. 25 Thousand and Less			रु. 25,000 और अधिक रु. 2 लाख तक ऋण सीमावाले खातों के लिए For Accounts with credit limit of Over Rs. 25 Thousand and Upto Rs. 2 Lakh		
		खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5	6	7	8
कृषि और उससे संबंधित कार्यकलाप Agriculture and Allied Activities							
	क) बागान फसलों को छोड़कर खाद्यान्नों और नकदी फसलों की खेती के लिये a) Cultivation of food and cash crops excluding plantation crops	X	X	X	X	X	X
101	अनाज / Cereals	-	-	-	-	-	-
102	दाल / Pulses	-	-	-	-	-	-
103	गन्ना / Sugarcane	1	17	17	-	-	-
104	रुई / Cotton	-	-	-	-	-	-
109	अन्य सभी खाद्यान्न और नकदी फसलें /All other food and cash crops	-	-	-	-	-	-
110	ख) बागान फसलों की खेती b) Cultivation of Plantation Crops	-	-	-	-	-	-
120	ग) कृषि के लिये अन्य प्रत्यक्ष वित्त c) Other direct finance to agriculture	2	50	44	4	198	131
	घ) कृषि से संबद्ध कार्यकलाप d) Activities allied to agriculture	X	X	X	X	X	X
131	दुग्ध व्यवसाय / Dairying	-	-	-	-	-	-
132	मुर्गी पालन / Poultry farming	-	-	-	-	-	-

कूट संख्या Item Code	व्यवसाय / कार्यकलाप Activity / Occupation	रु. 25,000 और उससे कम ऋण सीमावाले खातों के लिए For Accounts with credit limit of Rs. 25 Thousand and Less			रु. 25,000 और अधिक रु. 2 लाख तक ऋण सीमावाले खातों के लिए For Accounts with credit limit of Over Rs. 25 Thousand and Upto Rs. 2 Lakh		
		खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5	6	7	8
133	मत्स्य पालन / Fishing	-	-	-	-	-	-
139	कृषि संबंधित अन्य कार्यकलाप / Other activities allied to agriculture	2	25	9	-	-	-
190	कृषि और उससे संबंधित कार्यकलाप के प्रत्यक्ष वित्त का जोड़ (कूट संख्या 101 से 139 तक शामिल) Total of Direct Finance to Agriculture & Allied Activities (included under Item code 101 to 139)	5	92	70	4	198	131
191	जिसमें (कूट संख्या 190) से : किसान क्रेडिट कार्ड - उत्पादन ऋण <i>Of (Item code 190) Which:</i> Kisan Credit Cards – Production Loans	2	50	44	1	50	1
192	जिसमें (कूट संख्या 190) से : किसान क्रेडिट कार्ड - निवेश ऋण <i>Of (Item code 190) Which:</i> Kisan Credit Cards – Investment Loans	-	-	-	1	50	40
199	ड) कृषि हेतु अप्रत्यक्ष वित्त e) Indirect finance to agriculture	1	20	14	-	-	-
उद्योग / Industry							
खाद्यान्न निर्माण तथा संस्करण Food Manufacturing and Processing							
201	चावल मिलें, आटा और दाल मिलें / Rice Mills, Flour and Dal Mills	1	10	10	-	-	-
202	खाद्य तेल और वनस्पती / Edible oils and Vanaspati	-	-	-	-	-	-
203	चाय / Tea	-	-	-	-	-	-
209	अन्य खाद्य निर्माण और अभिसंस्करण Other food manufacturing and processing	1	18	15	3	440	206
वस्त्र / Textiles							
211	सूती वस्त्र / Cotton textile	-	-	-	1	30	19
212	जूट और प्राकृतिक धागोंके वस्त्र/ Jute and natural fibre textile	-	-	-	-	-	-
213	हथकरघा वस्त्र और खादी / Handloom textile and Khadi	-	-	-	-	-	-
219	अन्य वस्त्र / Other textile	-	-	-	-	-	-
220	चमड़ा तथा चमड़े के उत्पाद / Leather & leather products	1	6	6	-	-	-
230	लकड़ी और लकड़ी के उत्पाद / Wood & Wood products	-	-	-	-	-	-

कूट संख्या Item Code	व्यवसाय / कार्यकलाप Activity / Occupation	रु. 25,000 और उससे कम ऋण सीमावाले खातों के लिए For Accounts with credit limit of Rs. 25 Thousand and Less			रु. 25,000 और अधिक रु. 2 लाख तक ऋण सीमावाले खातों के लिए For Accounts with credit limit of Over Rs. 25 Thousand and Upto Rs. 2 Lakh		
		खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5	6	7	8
240	रबड़, प्लास्टिक और उनके उत्पाद / Rubber, Plastic & their products	-	-	-	1	175	5
250	कांच और कांच की सामग्री / Glass & Glass Ware	-	-	-	-	-	-
260	रत्न और आभूषण / Gems & Jewellery	-	-	-	-	-	-
270	कागज तथा कागज के उत्पाद / Paper and paper products	1	24	23	1	200	190
280	मुद्रण, प्रकाशन और उससे संबंधित कार्यकलाप Printing, Publishing & allied activities	1	17	17	2	150	125
रसायन और रासायनिक वस्तुओं के उत्पाद Chemicals & chemical products							
291	उर्वरक / Fertilizers	-	-	-	-	-	-
292	दवाइयाँ और औषधियाँ / Drugs and pharmaceuticals	-	-	-	-	-	-
299	अन्य रसायन और रासायनिक उत्पाद / Other chemicals & chemical products	-	-	-	-	-	-
300	सीमेंट और सीमेंट के उत्पाद / Cément & cément products	-	-	-	1	140	125
310	धातु और धातु के उत्पाद / Metals and metal products	-	-	-	1	200	200
अभियांत्रिकी / Engineering							
321	सामान्य अभियांत्रिकी मशीनरी और वस्तुएं General Engineering Machinery & Goods	-	-	-	1	200	88
322	बिजली चालित मशीनें और वस्तुएं / Electrical Machinery & Goods	1	20	18	-	-	-
323	इलेक्ट्रॉनिक मशीनें और वस्तुएं / Electronic Machinery & Goods	1	10	10	2	180	117
330	वाहन, वाहनों के पुर्जे और परिवहन उपकरण / Vehicles, Vehicle parts & Transport equipments	-	-	-	-	-	-
340	अन्य उद्योग (जो दूसरी जगह शामिल नहीं है) Other industries (not included elsewhere)	2	20	20	1	50	45
390	उद्योगों का जोड़ (कूट संख्या 201 से 340 तक शामिल) Total of Industries (Included under Item code 201 to 340)	9	125	117	14	1765	1119
391	जिसमें (कूट संख्या 390) से : सूक्ष्म (विनिर्माण) उद्यमोंको दिये गये प्रत्यक्ष वित्त Of (Item code 390) Which: Direct Finance to Micro (Manufacturing) Enterprises	5	62	56	2	85	80

कूट संख्या Item Code	व्यवसाय / कार्यकलाप Activity / Occupation	रु. 25,000 और उससे कम ऋण सीमावाले खातों के लिए For Accounts with credit limit of Rs. 25 Thousand and Less			रु. 25,000 और अधिक रु. 2 लाख तक ऋण सीमावाले खातों के लिए For Accounts with credit limit of Over Rs. 25 Thousand and Upto Rs. 2 Lakh		
		खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5	6	7	8
392	जिसमें (कूट संख्या 390) से : लघु (विनिर्माण) उद्यमों को दिये गये प्रत्यक्ष वित्त Of (Item code 390) Which: Direct Finance to Small (Manufacturing) Enterprises	2	34	32	2	340	315
393	जिसमें (कूट संख्या 390) से : मझोले (विनिर्माण) उद्यमों को दिये गये प्रत्यक्ष वित्त Of (Item code 390) Which: Direct Finance to Medium (Manufacturing) Enterprises	2	28	25	5	870	391
394	जिसमें (कूट संख्या 390) से : खादी और ग्रामीण उद्योग (KVI) क्षेत्र को दिये गये प्रत्यक्ष वित्त Of (Item code 390) Which: Direct Finance to Khadi and Village Industries (KVI) Sector	1	15	15	-	-	-
400	निर्माण / Construction	-	-	-	1	42	10
व्यापार / Trade							
510	थोक व्यापार / Wholesale Trade	2	29	29	4	435	144
520	फुटकर व्यापार / Retail Trade	7	105	51	1	90	87
600	परिवहन और अन्य संबद्ध सेवाएँ / Transport and other support services	1	5	1	1	75	70
व्यावसायिक और अन्य सेवाएँ Professional and other services							
711	व्यावसायिक सेवाएँ / Professional services	-	-	-	1	100	64
712	पर्यटन, होटल तथा रेस्टोरेंट / Tourism, Hotels & Restaurants	-	-	-	1	58	28
713	आमोद-प्रमोद सेवाएँ / Recreation services	1	19	9			
714	मरम्मत और अनुरक्षण सेवाएँ (पूंजीगत वस्तुओंके अलावा) Repairs & maintenance services (except capital goods)	2	34	31	1	35	35
719	अन्य सेवाएँ / Other services	1	20	19	2	90	95
750	व्यापार तथा सेवाओं का कुल ऋण (कूट संख्या 510 से 819 तक शामिल) Total of Credit to Trade and Services (included under Item codes 510 to 819)	14	212	139	12	933	541
751	जिसमें (कूट संख्या 750) से : सूक्ष्म (सेवा) उद्यम Of (Item code 750) Which: Micro (Service) Enterprises	-	-	-	-	-	-

कूट संख्या Item Code	व्यवसाय / कार्यकलाप Activity / Occupation	रु. 25,000 और उससे कम ऋण सीमावाले खातों के लिए For Accounts with credit limit of Rs. 25 Thousand and Less			रु. 25,000 और अधिक रु. 2 लाख तक ऋण सीमावाले खातों के लिए For Accounts with credit limit of Over Rs. 25 Thousand and Upto Rs. 2 Lakh		
		खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5	6	7	8
752	जिसमें (कूट संख्या 750) से : लघु (सेवा) उद्यम <i>Of (Item code 750) Which:</i> Small (Service) Enterprises	-	-	-	-	-	-
753	जिसमें (कूट संख्या 750) से : मझोले (सेवा) उद्यम <i>Of (Item code 750) Which:</i> Medium (Service) Enterprises	1	9	9	2	235	8
800	वित्तीय मध्यस्थता / Financial Intermediation	-	-	-	1	50	19
810	जिसमें (कूट संख्या 800) से : सूक्ष्म वित्तीय संस्था / SHGs <i>Of (Item 800) which:</i> Micro Finance Institutions/ SHGs	-	-	-	-	-	-
820	जिसमें (कूट संख्या 800) से : लघु और सूक्ष्म उद्यमों को दिये गये अप्रत्यक्ष वित्त <i>Of (Item 800) which:</i> Indirect Finance to Small & Micro Enterprises	-	-	-	-	-	-
830	जिसमें (कूट संख्या 800) से : आवास क्षेत्र को दिये गये अप्रत्यक्ष वित्त <i>Of (Item 800) which:</i> Indirect Finance to Housing Sector	-	-	-	-	-	-
व्यक्तिगत तथा उपभोग ऋण : स्टाफ Personal loans and consumption loans: Staff							
861	स्टाफ आवास ऋण : व्यक्ति, समिती द्वारा Staff housing loans : Individual, Through Society	-	-	-	1	100	100
862	स्टाफ वाहन ऋण : दुपहिया वाहन सहित मोटर वाहनों की खरीद (स्टाफ को दिए गए) Staff Vehicle Loans: Purchase of motor vehicles including two-wheelers (given to staff)	-	-	-	-	-	-
863	टिकाऊ उपभोक्ता वस्तुओं की खरीद (स्टाफ को दिए गए) Purchase of consumer durables (given to staff)	-	-	-	-	-	-
864	स्टाफ शिक्षा ऋण (स्टाफ को दिए गए - स्वयं / बच्चे) Staff Education Loans (given to staff-self / wards)	-	-	-	-	-	-

कूट संख्या Item Code	व्यवसाय / कार्यकलाप Activity / Occupation	रु. 25,000 और उससे कम ऋण सीमावाले खातों के लिए For Accounts with credit limit of Rs. 25 Thousand and Less			रु. 25,000 और अधिक रु. 2 लाख तक ऋण सीमावाले खातों के लिए For Accounts with credit limit of Over Rs. 25 Thousand and Upto Rs. 2 Lakh		
		खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5	6	7	8
868	स्टाफ क्रेडिट कार्ड (स्टाफ को दिए गए) / Staff Credit Cards (given to staff)	-	-	-	-	-	-
869	अन्य स्टाफ ऋण (स्टाफ को दिए गए) / Other staff loans (given to staff)	1	16	16	-	-	-
व्यक्तिगत ऋण और उपभोग ऋण : स्टाफ सदस्यों को छोड़कर Personal loans and consumption loans: Other than Staff							
871	आवास ऋण (स्टाफ सदस्यों को छोड़कर) / Housing loans (other than staff)	-	-	-	2	190	158
872	दुपहिया वाहन सहित मोटर वाहनों की खरीद (स्टाफ सदस्यों को छोड़कर) Purchase of motor vehicles including two-wheelers (other than staff)	1	14	14	-	-	-
873	टिकाऊ उपभोक्ता वस्तुओं की खरीद (स्टाफ सदस्यों को छोड़कर) Purchase of consumer durables (other than staff)	-	-	-	-	-	-
874	शिक्षा ऋण (स्टाफ सदस्यों को छोड़कर) / Education Loans (other than staff)	-	-	-	1	30	15
875	निवेश ऋण / Investment Loans	-	-	-	-	-	-
877	सामान्य क्रेडिट कार्ड / General Credit Cards	1	20	20	-	-	-
878	व्यक्तिगत क्रेडिट कार्ड / Personal Credit Cards	-	-	-	1	30	26
879	अन्य व्यक्तिगत ऋण (स्टाफ सदस्यों को छोड़कर) Other personal loans (other than staff)	1	20	11	1	60	60
890	अन्य सभी-अवर्गीकृत ऋण सहित / All others including unclassified loans	-	-	-	-	-	-
900	मू.सां.वि.- 1 ख का जोड़ / Total of BSR-1B	33	519	401	37	3348	2160
मू.सां.वि.- 1 ख के अंतर्गत ऋण खातों की आस्तियों का वर्गीकरण Asset Classification of Borrowal Accounts under BSR -1B							
901	मानक परिसंपत्तियां / Standard Assets	31	483	375	34	3215	2084
902	अवमानक परिसंपत्तियां / Sub-standard Assets	2	36	26	3	133	76
903	संदिग्ध परिसंपत्तियां / Doubtful Assets	-	-	-	-	-	-
904	घाटे की परिसंपत्तियां / Loss Assets	-	-	-	-	-	-
910	जोड़ / Total (901+902+903+904) #	33	519	401	37	3348	2160
# कूट संख्या 910 और 900 के आंकड़े एक समान होने चाहिये / Total against code 910 and 900 should tally							
मू.सां.वि. - 1ख के अंतर्गत ऋण खातों का लिंगात्मक वर्गीकरण Gender Classification of Borrowal Accounts under BSR -1B							
911	पुरुषों के खाते (व्यक्तिगत) Male Accounts (in respect of Individuals)	11	163	125	11	643	482

कूट संख्या Item Code	व्यवसाय / कार्यकलाप Activity / Occupation	रु. 25,000 और उससे कम ऋण सीमावाले खातों के लिए For Accounts with credit limit of Rs. 25 Thousand and Less			रु. 25,000 और अधिक रु. 2 लाख तक ऋण सीमावाले खातों के लिए For Accounts with credit limit of Over Rs. 25 Thousand and Upto Rs. 2 Lakh		
		खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5	6	7	8
912	महिलाओं के खाते (व्यक्तिगत) Female Accounts (in respect of Individuals)	5	76	71	2	160	125
913	अन्य खातें / Other Accounts	17	280	205	24	2545	1553
920	जोड़ / Total (911+912+913) &	33	519	401	37	3348	2160
& कूट संख्या 920 और 900 के आंकड़े एक समान होने चाहिये / & Total against code 920 and 900 should tally							
मू.सां.वि-1ख के अंतर्गत ऋण खातों की जमानती / बेजमानती स्थिति Secured/Un-secured position of Borrowal Accounts under BSR -1B							
921	जमानती ऋण / Secured Loans	24	371	274	34	3088	2080
922	बेजमानती ऋण / Un-Secured Loans	9	148	127	3	260	80
930	जोड़ (921+922) &	33	519	401	37	3348	2160
& कूट संख्या 930 और 900 के आंकड़े एक समान होने चाहिये / & Total against code 930 and 900 should tally							
मू.सां.वि-1ख के अंतर्गत ऋण खातों के ब्याज दर का वर्गीकरण Interest Rate Classification of Borrowal Accounts under BSR -1B							
931	5% से कम / Below 5%	6	56	21	4	388	235
932	5% to 7%	-	-	-	-	-	-
933	7% to 9%	-	-	-	-	-	-
934	9% to 11%	5	106	100	1	50	40
935	11% to 13%	1	15	15	7	538	379
936	13% to 15%	9	145	116	9	1005	532
937	15% to 17%	12	197	149	15	1337	948
938	17% to 19%	-	-	-	-	-	-
939	19% और उससे अधिक / 19% and above	-	-	-	1	30	26
940	जोड़ / Total (931+.... +939) &	33	519	401	37	3348	2160
& कूट संख्या 940 और 900 के आंकड़े एक समान होने चाहिये / & Total against code 940 and 900 should tally							

कूट संख्या Item Code	व्यवसाय / कार्यकलाप Activity / Occupation	रु. 25,000 और उससे कम ऋण सीमावाले खातों के लिए For Accounts with credit limit of Rs. 25 Thousand and Less			रु. 25,000 और अधिक रु. 2 लाख तक ऋण सीमावाले खातों के लिए For Accounts with credit limit of Over Rs. 25 Thousand and Upto Rs. 2 Lakh		
		खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5	6	7	8
	मू.सां.वि-1ख के अंतर्गत ऋण खातों का ब्याज के प्रकार का फ्लैग Type of Interest Flag of Borrowal Accounts under BSR -1B						
941	स्थिर ब्याज दर के ऋण / Fixed rate of Interest Loans	30	469	353	27	2248	1577
942	अस्थिर ब्याज दर के ऋण / Floating rate of Interest Loans	3	50	48	10	1100	583
950	जोड़ / Total (941+942) &	33	519	401	37	3348	2160
	& कूट संख्या 950 और 900 के आंकड़े एक समान होने चाहिये / & Total against code 950 and 900 should tally						

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मू. सां. वि. - 1 सारांश में / SUMMARY OF BSR - 1				
कूट संख्या Item Code	मदें सारांश में Summary Items	खातों की संख्या No. of Accounts	ऋण सीमा (हजारों में) Credit Limit (Rs. Thousand)	बकाया राशि (हजारों में) Amount Outstanding (Rs. Thousand)
1	2	3	4	5
991	कुल मू. सा. वि-क / Total of BSR -1A	43	257547	112153
992	कुल मू. सा. वि-ख / Total of BSR -1B	70	3867	2561
990	समग्र जोड़ (91+92) / Grand Total (91+92)	113	261414	114714
999	कुल ऋण राशि धारा 42(2)** के अनुसार Total credit as per Section 42(2) **	X	X	114655

** : भारत में बैंको की अग्रिम राशियां, आंतर-बैंक राशियों को छोड़कर, धारा 42(2) के अंतर्गत सर्वेक्षण वर्ष के 31 मार्च के फार्म 'क' विशेष विवरणी में दी गयी है
Bank credit in India excluding inter-bank advances as reported under Form A special return, Section 42 (2), as on
31st March of the survey year

भारिबैं के उपयोग के लिए / For the use of RBI

द्वारा कूट बद्ध / Coded by

द्वारा छान-बीन की गई / Scrutinised by

प्रबंधक के हस्ताक्षर / Signature of Branch Manager:

दिनांक / Date :

(प्रपत्र मार्च 2008 सर्वेक्षण से जारी / Format effective from March 2008 survey)